

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/8296/2024	SAMEER KUMAR SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /140 /2024 () //
2	D-BLAPL/8303/2024	TIKESWAR @ SURUBABU RABAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /9 /2024 () //
3	D-BLAPL/8304/2024	CHITTARANJAN PARIDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SINGLA /36 /2024 () //
4	D-BLAPL/8305/2024	DIPAK PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	TUSRA /209 /2022 () //
5	D-BLAPL/8307/2024	TULASI SASMAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 () //
6	D-BLAPL/8313/2024	MANIK MONDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// 10 () //
7	D-BLAPL/8316/2024	AKASH KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /49 /2020 () //
8	D-BLAPL/8319/2024	PANCHANAN NAIK @ KALIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /16 /2024 () //
9	D-BLAPL/8320/2024	GOURAB GANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /6 /2023 () //
10	D-BLAPL/8321/2024	KARAMJIT JENA @ BAPU VS STATE OF ODISHA	ARIJEET MISHRA VS	KUJANGA /51 /2024 () //
11	D-BLAPL/8322/2024	BIJAYA KUMAR SHARMA @ VIJAY KUMAR SHARMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /49 /2022 () //

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12	D-BLAPL/8327/2024	SHERSAH KUMAR @ SHERSAH KUMAR MAHATO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CAPITAL P.S. /2 /2024 () //
13	D-BLAPL/8331/2024	SINGA HO @ SILAI VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /64 /2023 () //
14	D-BLAPL/8333/2024	JAGATA MAHAKUD VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /97 /2024 () //
15	D-BLAPL/8334/2024	SANJIT KHATUA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BAUNISUNI /31 /2024 () //
16	D-BLAPL/8336/2024	RUDRAMANI BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /5 /2024 () //
17	D-BLAPL/8338/2024	DIGAMBAR DALAI @ ROGA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	BINJHARPUR /164 /2019 () //
18	D-BLAPL/8341/2024	AJIT SANDHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /107 /2024 () //
19	D-BLAPL/8342/2024	PRAMOD KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /107 /2024 () //
20	D-BLAPL/8346/2024	KIRTAN KHARSEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /9 /2024 () //
21	D-BLAPL/8347/2024	JHUMUN SIDHU @ JUMEL @ JUMUL SIDU VS STATE OF ODISHA	SK. ZAFARULLA VS	BARBIL /68 /2023 () //
22	D-BLAPL/8349/2024	LAXMIDHAR BERA VS STATE OF ODISHA	SK. ZAFARULLA VS	BANHARPALI /47 /2024 () //
23	D-BLAPL/8350/2024	SANTOSH DEEPA @ DIPA @ SANTOSH DIP	SK. ZAFARULLA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/8351/2024	PARAMANANDA @ PARMANANDA RABAN	SK. ZAFARULLA	//0
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/8352/2024	MUNA SINGH	KULDEEP MOHANTY	SAHADEV KHUNTA /265 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/8353/2024	MADHUSUDAN SUNA	JAGABANDHU SAHU	JAGDALPUR /9 /2024
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/8354/2024	GURU CHARAN NARENDRA	PRANAYA KUMAR DASH	BADAGODA P.S. /465 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/8355/2024	NIKODAM DIGAL	SURYAKANTA DWIBEDI	BALLIGUDA /314 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/8356/2024	GYANA RANJAN SARANGI	MANAS KUMAR CHAND	BAIDYANATHPUR /286 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/8358/2024	DILIP KUMAR BARAL @ DILUA	ARIJEET MISHRA	Maitri Vihar PS /3 /2024
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/8359/2024	TULU BEHERA	JYOTSNA RANI TRIPATHY	PURUSHOTTAMPUR /52 /2024
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/8361/2024	DIPU @ DEEPAK KUMAR NAIK	SAMARENDRA MOHANTY	TURUMUNGA /95 /2024
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/8362/2024	AMITABH BANERJEE	SAIBRATA RATH	BOUDH /211 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/8363/2024	RAKESH PRASAD SAHA	ARUN KUMAR PATRA	KULIANA /47 /2024
		VS	VS	()

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35	D-BLAPL/8365/2024	STATE OF ODISHA GOPABANDHU MEHER VS	DEBABRATA DASH VS	// / /0 ()
36	D-BLAPL/8366/2024	STATE OF ODISHA MIKHAL PAICHHA VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /368 /2023 ()
37	D-BLAPL/8368/2024	STATE OF ODISHA ROHIT PANDE @ PANDEY VS	SUSHANTA KUMAR JOSHI VS	// MURIBAHAL /55 /2024 ()
38	D-BLAPL/8370/2024	STATE OF ODISHA PANKAJ AGRAWAL VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /61 /2024 ()
39	D-BLAPL/8371/2024	STATE OF ODISHA PARSURAM LALIT VS	PRANAB KUMAR DAS VS	// ORKEL /34 /2023 ()
40	D-BLAPL/8379/2024	STATE OF ODISHA LAXMANA BEHERA @ LAKHAN BEHERA VS	PRANAB KUMAR DAS VS	// ORKEL /34 /2023 ()
41	D-BLAPL/8381/2024	STATE OF ODISHA DEEPAK PANCHAL VS	JUGALA KISHORE PANDA VS	// / /0 ()
42	D-BLAPL/8383/2024	STATE OF ODISHA RAJENDRA KUMAR VS	SARBESWAR SAHOO VS	// JEYPORE SADAR /32 /2021 ()
43	D-BLAPL/8392/2024	STATE OF ODISHA SOMRU BADAIAK VS	PABITRA KUMAR NAYAK VS	// / /0 ()
44	D-BLAPL/8401/2024	STATE OF ODISHA BHAGABAN SAHOO @ BHAGIA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /212 /2022 ()
45	D-BLAPL/8404/2024	STATE OF ODISHA BHAGABAN SAHOO @ BHAGIA @ CHANDAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /228 /2022 () //

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46	D-BLAPL/8412/2024	SANJIB RAITA VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //
47	D-BLAPL/8413/2024	PRASANNA NAIK VS STATE OF ODISHA	JEETENDRA SAHU VS	DHENKANAL SADAR /51 /2015 () //
48	D-BLAPL/8415/2024	SUNAM GAMANGO VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /95 /2023 () //
49	D-BLAPL/8420/2024	PRAMOD MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /78 /2023 () //
50	D-BLAPL/8423/2024	MANTU RAULA VS STATE OF ODISHA	PRIYADARSAN PATTNAIK VS	KAKATAPUR /207 /2023 () //
51	D-BLAPL/8425/2024	NETRANANDA MOHANTA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	PATNA /85 /2024 () //
52	D-BLAPL/8431/2024	MD. RAHAT VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	JASHIPUR /41 /2024 () //
53	D-BLAPL/8432/2024	AKURA MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BALLIGUDA /15 /2024 () //
54	D-BLAPL/8433/2024	AJAY KUMAR BARIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	NAIKANI-DIHI /27 /2018 () //
55	D-BLAPL/8434/2024	BANTI @ SAGAR NAYAK VS STATE OF ODISHA	PRIYADARSAN PATTNAIK VS	SEA BEACH /114 /2023 () //
56	D-BLAPL/8436/2024	HEMANTA PODH VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ATTABIRA /288 /2023 () //
57	D-BLAPL/8437/2024	AJAY KUMAR BARIK	KOUSIK ANANDA GURU	NAIKANI-DIHI /26 /2018

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/8442/2024	MANAS KUMAR SAMAL @ KANHUA	ALOK KUMAR KAR	KENDRAPARA SADAR /711 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/8445/2024	PADAN JHODIA	DIGAMBAR SETHI	KASHIPUR /159 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/8447/2024	SAROJ RANABIDA	JUGALA KISHORE PANDA	BAUNISUNI /65 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/8450/2024	RAISINGH JANI @ RAICHAND GOUD @ JANI	SARBESWAR SAHOO	MATHILI /125 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/8451/2024	PRIYAMBADA BARIK	PRASHANTA KUMAR NAYAK	BONTH /169 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/8453/2024	VIKASH KUMAR @ RAJ @ VIKASH KUMAR RAJ	GYANENDRA KUMAR TRIPATHY	KHURDA ROAD G.R.P.S. /117 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/8455/2024	SESHA @ SESHDEV MEHER	SUJATA JENA	PADAMPUR /192 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/8457/2024	SUMANTA PRADHAN	SUSHANTA KUMAR PRADHAN	KUNDHEIGOLA /227 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/8458/2024	SAROJ KUMAR MOHANTY @ SIPU	BHARATI DASH	PURI SADAR /323 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/8462/2024	RAMA CHANDRA PANGI	AMULYA RATNA PANDA	MALKANGIRI /466 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/8465/2024	GURUCHARAN SAHANI	BIJAYA KUMAR MISHRA	PHIRINGIA /87 /2023
		VS	VS	()

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69	D-BLAPL/8466/2024	STATE OF ODISHA BINOD PRADHAN VS	AMITAV TRIPATHY VS	// KHANDAPARA /52 /2024 ()
70	D-BLAPL/8468/2024	STATE OF ODISHA RITESH KUMAR PRADHAN VS	AMITAV TRIPATHY VS	// KHANDAPARA /52 /2024 ()
71	D-BLAPL/8469/2024	STATE OF ODISHA PURENDRA PRADHAN VS	AMITAV TRIPATHY VS	// KHANDAPARA /52 /2024 ()
72	D-BLAPL/8470/2024	STATE OF ODISHA RIPAK SAHU VS	AMIT KUMAR NATH VS	// / /0 ()
73	D-BLAPL/8475/2024	STATE OF ODISHA JAGANNATH NAYAK VS	AMITAV TRIPATHY VS	// KHANDAPARA /52 /2024 ()
74	D-BLAPL/8480/2024	STATE OF ODISHA MANAS BESAN VS	DIBYA PRAKASH MISHRA VS	// BINIKA /250 /2023 ()
75	D-BLAPL/8487/2024	STATE OF ODISHA SK. IMTIYAZ @ KUNA VS	DEVASHIS PANDA VS	// CHARICHHAKA /19 /2024 ()
76	D-BLAPL/8488/2024	STATE OF ODISHA DILLIP KUMAR NAIK VS	AMIT KUMAR NATH VS	// KUNDHEIGOLA /60 /2024 ()
77	D-BLAPL/8490/2024	STATE OF ODISHA DURGA MADHAB EKKA VS	DEVASHIS PANDA VS	// SUNDARGARH SADAR /107 /2023 ()
78	D-BLAPL/8492/2024	STATE OF ODISHA PAPU@BHIMASEN BARAL VS	KISHORE KUMAR MISHRA VS	// PURI SADAR /241 /2023 ()
79	D-BLAPL/8494/2024	STATE OF ODISHA JAGANNATH SAHOO VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// BALIAPANDA /62 /2023 () //

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80	D-CMAPL/12600/2024	ACHYUTANANDA DAS VS USHA PADHI, I.A.S.	ADV VS	// 0 //
81	D-CMP/12309/2024	BISWANATH KHATUA VS SRI SRI LORD LINGARAJ MAHAPRABHU BIJE, BBSR	SUDHANSU SEKHAR JENA VS	// 0 //
82	D-CMP/12380/2024	PARSURAM SAHU VS PRAMILA SAHU	TUSAR KUMAR MISHRA VS	// 0 //
83	D-CMP/12390/2024	PRUTHIKANTA BISWAL VS MINA KUMARI ACHARYA @ MINA KUMAR ACHARYA	TUSAR KUMAR MISHRA VS	// 0 //
84	D-CMP/12435/2024	PRAVAKAR PARIDA VS PARTHA SARATHI DAS	TANMAY MISHRA VS	// 0 //
85	D-CMP/12439/2024	SK.GOLAM MADANI VS PARTHA SARATHI DAS	TANMAY MISHRA VS	// 0 //
86	D-CMP/12442/2024	T.NARASINGH PATRA VS SANTOSH KUMAR SUBUDHI	SOUMYA DEV RAY VS	// 0 //
87	D-CMP/12473/2024	SITARAM SAHU VS THE CANARA BANK, GAJAPATI	ASHOK DAS VS	// 0 //
88	D-CMP/12490/2024	ANUSAYA PATTNAIK VS IPARI SHANKAR RAO	SAMVIT MOHANTY VS	// 0 //
89	D-CMP/12501/2024	CHHABITA MARTHA VS ASHOKA ROUT	PRONOY MOHANTY VS	// 0 //
90	D-CMP/12507/2024	CHHABITA MARTHA VS URMILA NAYAK	PRONOY MOHANTY VS	// 0 //
91	D-CMP/12512/2024	CHHABITA MARTHA	PRONOY MOHANTY	//

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		VS	VS	0
92	D-CMP/12519/2024	SISIRA KANTA SWAIN CHHABITA MARTHA	PRONOY MOHANTY	//
		VS	VS	0
93	D-CMP/12533/2024	SISARA KANTA SWAIN CHHABITA MARTHA	PRONOY MOHANTY	//
		VS	VS	0
94	D-CMP/12553/2024	SISIRA KANTA SWAIN SRIHARI SAMAL	AMIT PRASAD BOSE	//
		VS	VS	0
95	D-CMP/12555/2024	SATYASAI EDUCATION TRUST, BALASORE AHALYA PANDA	RAJJEET ROY	//
		VS	VS	0
96	D-CMP/12559/2024	MANASI DASH KALYANI BARAL	SUVALAXMI DEVI	//
		VS	VS	0
97	D-CONTC/12250/2024	SAMEER KUMAR NAYAK PRASANTA KUMAR MANGARAJ	ADV.	//
		VS	VS	0
98	D-CONTC/12251/2024	ASWATHY S., I.A.S. SRIKANTA KUMAR ROUT	ADV	//
		VS	VS	0
99	D-CONTC/12252/2024	SANGRAMJIT NAYAK, I.A.S. BULU MUKHI	ADV.	//
		VS	VS	0
100	D-CONTC/12253/2024	SANGRAMJIT NAYAK, I.A.S. SURESH GOCHHAYAT	ADV	//
		VS	VS	0
101	D-CONTC/12254/2024	SANGRAMJIT NAYAK, I.A.S. HARI KANDALU	ADV.	//
		VS	VS	0
102	D-CONTC/12255/2024	SANGRAMJIT NAYAK, I.A.S. LAXMIKANTA DAS	ADV	//
		VS	VS	0

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103	D-CONTC/12256/2024	SANGRAMJIT NAYAK, I.A.S. KAMALA BAGH VS	ADV VS	// // 0
104	D-CONTC/12257/2024	SANGRAMJIT NAYAK, I.A.S. RABINDRA KARMAKAR VS	ADV. VS	// // 0
105	D-CONTC/12258/2024	SANGRAMJIT NAYAK, I.A.S. NILAMANI BEHERA VS	ADV. VS	// // 0
106	D-CONTC/12259/2024	SANGRAMJIT NAYAK, I.A.S. KHIROD DAS VS	ADV VS	// // 0
107	D-CONTC/12260/2024	SANGRAMJIT NAYAK, I.A.S. JAYANTA KUMAR DAS VS	ADV. VS	// // 0
108	D-CONTC/12261/2024	DR. SALINI PANDIT, I.A.S. SUMAN KUMAR SAHU VS	ADV VS	// // 0
109	D-CONTC/12262/2024	DR.SALINI PANDIT, I.A.S D.DHAN RAJU VS	ADV VS	// // 0
110	D-CONTC/12263/2024	SANGRAMJIT NAYAK, I.A.S. BRAHMANANDA BASTIA VS	ADV. VS	// // 0
111	D-CONTC/12264/2024	SANGRAMJIT NAYAK, I.A.S. IGNACE DUNG DUNG VS	ADV VS	// // 0
112	D-CONTC/12265/2024	SANGRAMJIT NAYAK, I.A.S. RAMESH KUMAR JENA@RAMESH CHANDRA JENA VS	ADV. VS	// // 0
113	D-CONTC/12266/2024	SANGRAMJIT NAYAK, I.A.S. NANDA KISHORE DASH VS	ADV VS	// // 0
		SANGRAMJIT NAYAK, I.A.S.		//

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114	D-CONTC/12267/2024	SUGRI BAGH VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
115	D-CONTC/12269/2024	SHANTILATA NAIK VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
116	D-CONTC/12270/2024	RABINDRA @ RABIN SATPATHY VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
117	D-CONTC/12271/2024	HEMA GHASI VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/12273/2024	PRADEEP KUMAR PANIGRAHI VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
119	D-CONTC/12274/2024	SUJANA CHOUDHURY VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
120	D-CONTC/12275/2024	BASANTA KUMAR PRADHAN VS SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR, KHORDHA	ADV VS	// 0 //
121	D-CONTC/12277/2024	SUDRA NAIK VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/12278/2024	RAMU SRIRAM VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/12279/2024	INDRAJIT KALAYAT VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
124	D-CONTC/12280/2024	AMBIKA TANDIA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
125	D-CONTC/12281/2024	BINOD BIHARI SAHOO	ADV.	//

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		VS	VS	0
126	D-CONTC/12283/2024	SANGRAMJIT NAYAK, I.A.S. BINOD BIHARI SAHOO	ADV.	//
		VS	VS	0
127	D-CONTC/12284/2024	SANGRAMJIT NAYAK, I.A.S. MAMI SUNA	ADV	//
		VS	VS	0
128	D-CONTC/12286/2024	SANGRAMJIT NAYAK, I.A.S. RABINDRA SAHU @ RABINDRA KUMAR SAHU	ADV.	//
		VS	VS	0
129	D-CONTC/12287/2024	SANGRAMJIT NAYAK, I.A.S. LAXMAN SRIRAM	ADV	//
		VS	VS	0
130	D-CONTC/12288/2024	SANGRAMJIT NAYAK, I.A.S. CHANDRAMANI KAR	ADV	//
		VS	VS	0
131	D-CONTC/12290/2024	SANGRAMJIT NAYAK, I.A.S. PARA BADAIK	ADV.	//
		VS	VS	0
132	D-CONTC/12291/2024	SANGRAMJIT NAYAK, I.A.S. GANGADHAR JENA	ADV	//
		VS	VS	0
133	D-CONTC/12293/2024	SANGRAMJIT NAYAK, I.A.S. AKASH NAIK	ADV.	//
		VS	VS	0
134	D-CONTC/12294/2024	SANGRAMJIT NAYAK, I.A.S. GREGORY TETE	ADV	//
		VS	VS	0
135	D-CONTC/12298/2024	SANGRAMJIT NAYAK, I.A.S. S.RAMA RAO	ADV.	//
		VS	VS	0
136	D-CONTC/12300/2024	SANGRAMJIT NAYAK, I.A.S. PRAMOD KUMAR BISWAL	ADV	//
		VS	VS	0

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137	D-CONTC/12306/2024	ASWATHY S., I.A.S. NIRANJAN ROUT VS	SUDHANSU SEKHAR JENA VS	// // 0
138	D-CONTC/12314/2024	SANJAY KUMAR SINGH, COMMNR., B.M.C, KHORDHA DUSMANTA KUMAR JENA VS	ADV VS	// // 0
139	D-CONTC/12320/2024	RAJ KUMAR , I.A.S. LOKANATH SAHOO VS	ADV. VS	// // 0
140	D-CONTC/12322/2024	SANJAY KUMAR SINGH, I.A.S. JHUNULATA DAS VS	ADV VS	// // 0
141	D-CONTC/12323/2024	DR. BHAWANI SANKAR CHAINI,O.A.S. MOTILAL BAGARTY VS	ADV. VS	// // 0
142	D-CONTC/12324/2024	SANJAY KUMAR SINGH, I.A.S. NARASINGHA CHOUDHURY VS	ADV VS	// // 0
143	D-CONTC/12325/2024	VIR VIKRAM YADAV, I.A.S. MANORANJAN HOTA VS	ADV VS	// // 0
144	D-CONTC/12326/2024	G.MATHIVATHANAN, PRINCIPAL SECY, H AND U.D, DEPT. GURU PRASAD PRUSTY VS	ADV. VS	// // 0
145	D-CONTC/12329/2024	ANU GARG, I.A.S. BIJOY KUMAR MOHAPATRA VS	ADV. VS	// // 0
146	D-CONTC/12330/2024	SATYABRATA SAHU, I.A.S. RABINDRA NATH GIRI VS	ADV. VS	// // 0
147	D-CONTC/12337/2024	SATYABRATA SAHU, I.A.S. KUMATI BEHERA VS SHALINI PANDIT, I.A.S.	ADV VS	// // 0 //

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148	D-CONTC/12339/2024	PRAVA TOPNO VS SHALINI PANDIT, I.A.S.	adv. VS	// 0 //
149	D-CONTC/12342/2024	RAJESH KUMAR PANDAY VS USHA PADHEE, I.A.S.	ADV. VS	// 0 //
150	D-CONTC/12344/2024	HARIHAR JENA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
151	D-CONTC/12354/2024	PREMALATA MOHANTY VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
152	D-CONTC/12355/2024	DILLIP KUMAR SWAIN VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
153	D-CONTC/12358/2024	KALPALATA SWAIN VS DR. SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER, CUTTACK	SANTOSH KUMAR SWAIN VS	// 0 //
154	D-CONTC/12360/2024	PRATAP CHANDRA ROU TRAY VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
155	D-CONTC/12362/2024	CHOUDHURY DEBENDRANATH DAS VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR	SANTOSH KUMAR SWAIN VS	// 0 //
156	D-CONTC/12364/2024	PRAMOD KUMAR KHAMARI VS HEMANTA KUMAR PADHY, PRINCIPAL SECY. TO GOVT., WORKS DEPT.	DEBASIS ROUT VS	// 0 //
157	D-CONTC/12369/2024	S.LAKSHMI REDDY VS DUSMANT KUMAR PRADHAN, PROJECT OFFICER LINGARAJ AREA OCP, MCL, L.T.D., ANUGUL	ADV VS	// 0 //
158	D-CONTC/12388/2024	SUBRAT KUMAR ACHARYA VS RASMITA RANI TARASIA, HOUSINGH BOARD, BBSR, KHORDHA	ADV VS	// 0 //
159	D-CONTC/12398/2024	BINA CHOUDHURY	SANDHYARANI PANI	//

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		VS	VS	0
160	D-CONTC/12399/2024	ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION. DEPT. SUPTIMAYEE ACHARYA	ADV	//
		VS	VS	0
161	D-CONTC/12403/2024	ASWATHY S., I.A.S. SHYAMA DUNGURIA	ADV.	//
		VS	VS	0
162	D-CONTC/12408/2024	VIR VIKRAM YADAV, I.A.S. KALI PRASAD DEHURY	ADV.	//
		VS	VS	0
163	D-CONTC/12412/2024	SATYABRATA SAHU, I.A.S. ANJALI BHOWMIK	SANDHYARANI PANI	//
		VS	VS	0
164	D-CONTC/12414/2024	ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPT. ALEKHA CHANDRA BEJA	ADV.	//
		VS	VS	0
165	D-CONTC/12415/2024	ASWATHI S., I.A.S. BIRENDRA KUMAR NANDA	ADV.	//
		VS	VS	0
166	D-CONTC/12420/2024	ASWATHI S., I.A.S. PRAMOD KUMAR MOHAPATRA	ADV	//
		VS	VS	0
167	D-CONTC/12422/2024	VIR VIKRAM YADAV, I.A.S. PANINA SANDHYARANI	ADV.	//
		VS	VS	0
168	D-CONTC/12426/2024	SALINI PANDIT, I.A.S. ARAKHITA HARICHANDAN	ADV.	//
		VS	VS	0
169	D-CONTC/12448/2024	ASWATHY S., I.A.S. PRATAP KUMAR MALLICK	ADV.	//
		VS	VS	0
170	D-CONTC/12449/2024	DR. ARABINDA PADHEE, PRINCIPAL SECY., A AND FE DEPT. RUSHI BUYYA	ADV	//
		VS	VS	0

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171	D-CONTC/12450/2024	DIBYAJYOTI PARIDA, COLLECTOR CUM ZILLA, PARISHAD, GANJAM LAXMINARAYAN SOREE VS	ADV VS	// // 0
172	D-CONTC/12452/2024	ROOPA ROSHAN SAHOO, COMMNR., CUM SECY., ST AND SC DEVELOPMENT DEPT. AMIYARANJAN PANI VS	ADV. VS	// // 0
173	D-CONTC/12456/2024	PRATIVA MANJARI DAS, D.E.O., BALASORE PRASANTA KISHORE BHUKTA VS	ADV VS	// // 0
174	D-CONTC/12480/2024	ABDAAL M.AKHTAV, I.A.S. SHYAMSUNDAR DASH VS	SARATHI JYOTI MOHANTY VS	// // 0
175	D-CONTC/12481/2024	PABITRA MOHAN PADHAN, DWO, COLLECTOR AND DIST. MAGISTRATE, SUNDARGARH GAJENDRA NATH MAHAPATRA VS	ADV VS	// // 0
176	D-CONTC/12482/2024	NIMANI CHARAN BEHERA PRANAB KISHORE DASH VS	ADV. VS	// // 0
177	D-CONTC/12484/2024	ASWATHI S, I.A.S. RAJAT KUMAR SAHU VS	ADV VS	// // 0
178	D-CONTC/12486/2024	ASWATHI S., I.A.S. RAHULA KUMAR PRADHAN VS	ADV. VS	// // 0
179	D-CONTC/12491/2024	ASWATHI S, I.A.S. PATITAPABAN PAL VS	ADV VS	// // 0
180	D-CONTC/12492/2024	ASWATHI S, I.A.S. SHAIKH NAZRUL MAHAMMAD VS	ADV. VS	// // 0
181	D-CONTC/12499/2024	ASWATHI S, I.A.S. SANTOSH KUMAR DAS VS RATNAKAR SIAL, THE SUPDT., ENGNR., RWS AND S, CIRCLE, BALASORE	BIGYAN KUMAR SHARMA VS	// // 0 //

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182	D-CONTC/12504/2024	LOKANATH MAJHI VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
183	D-CONTC/12505/2024	SIMITA SAHU VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	SUMITRA MOHANTY VS	// 0 //
184	D-CONTC/12509/2024	JYOTIRMAYEE SAHU VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	SUMITRA MOHANTY VS	// 0 //
185	D-CONTC/12513/2024	KUNI @ KUNILATA JENA VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	ADV VS	// 0 //
186	D-CONTC/12515/2024	HARI DAKUA VS ANU GARG, I.A.S.	ADV VS	// 0 //
187	D-CONTC/12516/2024	SARAT CHANDRA DAS VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //
188	D-CONTC/12520/2024	PURUSOTTAM GOUDA VS ANU GARG, I.A.S.	ADV VS	// 0 //
189	D-CONTC/12522/2024	GHANASHYAM PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0 //
190	D-CONTC/12529/2024	GIRIJA SHANKAR MOHAPATRA VS UDDHABA CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIEETIES, BBSR, KHORDHA	GOKULANANDA SAHU VS	// 0 //
191	D-CONTC/12530/2024	SUKANTA SEKHAR SATAPATHY VS UDDHABA CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIETIES, ODISHA	GOKULANANDA SAHU VS	// 0 //
192	D-CONTC/12532/2024	JAGABANDHU PRADHAN VS UDDHABA CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIETIES, ODISHA	GOKULANANDA SAHU VS	// 0 //
193	D-CONTC/12540/2024	AMIT KUMAR AGARWAL	TIRTHA KUMAR SAHU	//

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		VS	VS	0
194	D-CONTC/12544/2024	SATYABRATA SAHU, I.A.S. JALANDHAR RATH	ADV.	//
		VS	VS	0
195	D-CONTC/12548/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA RAMAKANTA PANDA	ADV.	//
		VS	VS	0
196	D-CONTC/12558/2024	BHABANI SHANKAR CHAYANI, DIRECTOR HIGHER EDUCATION DEPT. CHITTARANJAN BISWAL	ADV.	//
		VS	VS	0
197	D-CONTC/12561/2024	VIKRAM YADAV, I.A.S. NANDALAL PATEL	ADV.	//
		VS	VS	0
198	D-CONTC/12564/2024	VISHAL KUMAR DEV, I.A.S. DIBYALOCHAN NAIK	ADV.	//
		VS	VS	0
199	D-CONTC/12565/2024	VISHAL KUMAR DEV, I.A.S. MAHENDRA PATEL	ADV.	//
		VS	VS	0
200	D-CONTC/12570/2024	VISHAL KUMAR DEV, I.A.S. KESHAB CHANDRA PATEL	ADV.	//
		VS	VS	0
201	D-CONTC/12574/2024	VISHAL KUMAR DEV, I.A.S. PURNA CHANDRA PATEL	ADV.	//
		VS	VS	0
202	D-CONTC/12575/2024	VISHAL KUMAR DEV, I.A.S. TULABATI PATEL	ADV.	//
		VS	VS	0
203	D-CONTC/12577/2024	VISHAL KUMAR DEV, I.A.S. DUKHURAM PATEL	ADV.	//
		VS	VS	0
204	D-CONTC/12579/2024	VISHAL KUMAR DEV, I.A.S. RAGHUNATH PATEL	ADV.	//
		VS	VS	0

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205	D-CONTC/12583/2024	VISHAL KUMAR DEV, I.A.S. DINABANDHU NAIK VS	ADV. VS	// // 0
206	D-CONTC/12585/2024	VISHAL KUMAR DEV, I.A.S. KHIRODINI SINGH VS	ADV. VS	// // 0
207	D-CONTC/12588/2024	VISHAL KUMAR DEV, I.A.S. GOKULANANDA PATEL VS	ADV. VS	// // 0
208	D-CONTC/12590/2024	VISHAL KUMAR DEV, I.A.S. AKHILA CHANDRA PATEL VS	ADV. VS	// // 0
209	D-CONTC/12593/2024	VISHAL KUMAR DEV, I.A.S. SOUDAMINI PATTANAİK VS	ADV. VS	// // 0
210	D-CONTC/12595/2024	ASWATHI S., I.A.S. BENUDHAR PAUL VS	ADV. VS	// // 0
211	D-CONTC/12596/2024	ASWATHI S., I.A.S. BARENDRANATH DAS ADHIKARI VS	adv. VS	// // 0
212	D-CONTC/12597/2024	ASWATHI S., I.A.S. TRILOCHAN PRADHAN VS	ADV. VS	// // 0
213	D-CONTC/12598/2024	ASWATHI S., I.A.S. JYOTI RANJAN NAYAK VS	ADV. VS	// // 0
214	D-CONTC/12601/2024	MANAS KUMAR TRIPATHY, TAHASILDAR, DARPAN, JAJPUR ANNAPURNA SAHOO VS	ADV. VS	// // 0
215	D-CONTC/12608/2024	ASWATHY S., I.A.S. HALADHAR ROUT VS SATYABRATA SAHU, IAS	AMBIKA PRASAD RAY VS	// // 0 0

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216	D-CRLA/8297/2024	SONU MAHAKUD VS STATE OF ODISHA	CHINAMYA KUMAR SAHU VS	JODA /20 /2016 () //
217	D-CRLA/8302/2024	GUPTA HANTAL VS STATE OF ODISHA	TARINI PANIGRAHI VS	B.SINGHPUR /43 /2020 () //
218	D-CRLA/8309/2024	BAGULA @ NRUSINGHA BARIK VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BALIPATNA /93 /2024 () //
219	D-CRLA/8339/2024	SAMEER KUMAR PATTNAIK VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /30 /2014 () //
220	D-CRLA/8373/2024	SUBASH CHANDRA GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /62 /2013 () //
221	D-CRLA/8377/2024	BINOD KUMAR SAHA @ BINOD SAHA VS STATE OF ODISHA	ANIRUDHA DAS VS	PADAMPUR /154 /2020 () //
222	D-CRLA/8396/2024	SANJIB XESS @ BHAKULU @ SANJEB XESS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /166 /2018 () //
223	D-CRLA/8418/2024	JNANENDRA SWAIN VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	BHUBANESWAR VIGILANCE /38 /2007 () //
224	D-CRLMA/8300/2024	MD. SONU ALAM VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARPOKHARIA /125 /2022 () //
225	D-CRLMA/8409/2024	ADITYA PRASAD SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KAMAKHYANAGAR /251 /2022 () //
226	D-CRLMA/8495/2024	AHMED ALI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	/ /0 () //
227	D-CRLMC/8301/2024	KHETRABASI BEHERA	ADITI HOTA	/ /0

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		VS	VS	()
228	D-CRLMC/8310/2024	STATE OF ODISHA NIMAI CHARAN SAHU	MAHADEV SAHU	// SAINTALA /120 /2010
		VS	VS	()
229	D-CRLMC/8315/2024	STATE OF ODISHA RABINDRA KUMAR TARAI	SURYA NARAYAN BISWAL	// CHANDRASEKHARPUR /357 /2016
		VS	VS	()
230	D-CRLMC/8325/2024	STATE OF ODISHA BALARAM KHETI	DURLLABHA RANJAN MISHRA	// MANAMUNDA /28 /2009
		VS	VS	()
231	D-CRLMC/8344/2024	STATE OF ODISHA SAMIR KHAMARI	PRASANTA KUMAR ROUTRAY	// LAKHANA /25 /2022
		VS	VS	()
232	D-CRLMC/8348/2024	STATE OF ODISHA CHANDAN SAHU	KULDEEP MOHANTY	// BIRMITRAPUR /118 /2018
		VS	VS	()
233	D-CRLMC/8364/2024	STATE OF ODISHA BENUA @ BENUDHAR @ BENU DAS	MITU KUMAR BISWAL	// NAYAPALLI P.S. /235 /2018
		VS	VS	()
234	D-CRLMC/8372/2024	STATE OF ODISHA KEDARNATH BEHERA	DEBI PRASAD DAS	// PURIGHAT /84 /2022
		VS	VS	()
235	D-CRLMC/8382/2024	STATE OF ODISHA M/S., SERAJUDDIN AND HAVING ITS OFFICE	SARADA PRASANNA SARANGI	// //0
		VS	VS	()
236	D-CRLMC/8386/2024	UNION OF INDIA ASHIM KUMAR DAS	SURYA KANTA PRADHAN	// DHAMA /50 /2017
		VS	VS	()
237	D-CRLMC/8388/2024	STATE OF ODISHA ASHIM KUMAR DAS	SURYA KANTA PRADHAN	// BURLA /65 /2017
		VS	VS	()
238	D-CRLMC/8391/2024	STATE OF ODISHA SIBA ROUL @ SHIBA ROULA	SOUBHAGYA KUMAR DASH	// DIGAPAHANDI /201 /2021
		VS	VS	()

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239	D-CRLMC/8395/2024	STATE OF ODISHA DEEPAK @ DEEPAK KUMAR SAHU VS	SUDHANSHU SEKHAR DAS VS	// DASPALLA /91 /2021 ()
240	D-CRLMC/8405/2024	STATE OF ODISHA KALINGA INSTITUTE OF MINING ENGR., AND TECHNOLOGY TRUST VS	AMIT PRASAD BOSE VS	// CHHENDIPADA /96 /2009 ()
241	D-CRLMC/8408/2024	STATE OF ODISHA KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY TRUST, ANGUL AMIT PRASAD BOSE VS	AMIT PRASAD BOSE VS	// CHHENDIPADA /203 /2007 ()
242	D-CRLMC/8414/2024	STATE OF ODISHA SHYAM SUNDAR PANDA VS	BHABANI SHANKAR DASPARIDA VS	// TOMANDO /210 /2023 ()
243	D-CRLMC/8416/2024	STATE OF ODISHA SUBRAT KHAMARI VS	SATYAJIT MOHAPATRA VS	// BINIKA /54 /2022 ()
244	D-CRLMC/8422/2024	STATE OF ODISHA SULACHANA BISWAL VS	SURYAKANTA DWIBEDI VS	// RANPUR /143 /2014 ()
245	D-CRLMC/8424/2024	STATE OF ODISHA SANJEEB GUCHHET@SANJIB VS	SAROJ KUMAR PADHY VS	// RAMPUR (SONEPUR) /39 /2011 ()
246	D-CRLMC/8428/2024	STATE OF ODISHA DHIRENDRA KUMAR SAHU VS	HRUSIKESH PRADHAN VS	// GOSANINUAGAM /92 /2019 ()
247	D-CRLMC/8430/2024	STATE OF ODISHA PRATAP CHANDRA JENA VS	ASHOK KUMAR SARANGI VS	// MAHILA P.S.(BBSR) /201 /2023 ()
248	D-CRLMC/8435/2024	STATE OF ODISHA TUSAR KANTA MEHER VS	SATYABRATA PANDA VS	// SAMBALPUR VIGILANCE /78 /2016 ()
249	D-CRLMC/8446/2024	STATE OF ODISHA(VIG.) RAJA@RAJKISHORE MAJHI VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// TUREIKELA /97 /2015 () //

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250	D-CRLMC/8448/2024	PRATIMA JENA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /55 /2012 () //
251	D-CRLMC/8476/2024	CHAITANYA SAHU VS STATE OF ODISHA	SHYAM SUNDAR CHHUALS VS	CHHENDIPADA /135 /2013 () //
252	D-CRLMC/8479/2024	SATISHRANJAN TARENI VS STATE OF ODISHA	SUDIPTO PANDA VS	BANAPUR P.S. /25 /2020 () //
253	D-CRLMC/8483/2024	SUBRAT KUMAR MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	MANCHESWAR P.S. /282 /2022 () //
254	D-CRLMC/8486/2024	ASHOK SAHU @ DIBAKARA @ LATA SAHU VS STATE OF ODISHA	RABINDRA NATH PANDA VS	PHIRINGIA /63 /2013 () //
255	D-CRLMC/8489/2024	ASHOK SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	KHUNTUNI /178 /2022 () //
256	D-CRLMC/8491/2024	SUKANTA KANHAR VS STATE OF ODISHA	JULU KHANSAMA VS	CHARMAL /42 /2015 () //
257	D-CRLMC/8496/2024	BABI @ DEBI PRASAD @ DEBI PRASANNA DAS VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KEONJHAR TOWN /160 /2020 () //
258	D-CRLMC/8497/2024	NARESH KUMAR SENAPATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	RANPUR /177 /2022 () //
259	D-CRLMC/8498/2024	SABI PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /466 /2022 () //
260	D-CRLMC/8499/2024	MITU PARIDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /140 /2019 () //
261	D-CRLMC/8500/2024	JITENDRA PRASAD SINGH	AMITABH MISHRA	INFOCITY PS /208 /2023

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		VS	VS	()
262	D-CRLMC/8501/2024	STATE OF ODISHA BRAHMANANDA JENA	PRADEEP KUMAR KUNDU	// NIALI /55 /2012
		VS	VS	()
263	D-CRLMP/8328/2024	STATE OF ODISHA MOHANA BEHERA	DURLLABHA RANJAN MISHRA	// / /0
		VS	VS	()
264	D-CRLMP/8376/2024	STATE OF ODISHA SOMALIKA DASH	BRAHMANANDA TRIPATHY	// / /0
		VS	VS	()
265	D-CRLMP/8378/2024	STATE OF ODISHA GANESWAR MANDHATA	BISWAJIT SAHOO	// / /0
		VS	VS	()
266	D-CRLMP/8380/2024	STATE OF ODISHA NIKUNJA RAMAN SATPATHY	DAYANIDHI MOHANTY	// / /0
		VS	VS	()
267	D-CRLMP/8384/2024	STATE OF ODISHA PRITEECHHANDA MOHAPATRA	DOLAGOBINDA MOHAPATRA	// / /0
		VS	VS	()
268	D-CRLMP/8385/2024	STATE OF ODISHA MONALISA MOHAPATRA	DOLAGOBINDA MOHAPATRA	// / /0
		VS	VS	()
269	D-CRLMP/8394/2024	STATE OF ODISHA PURNA CHANDRA BEHERA	ANIRUDHA DAS	// / /0
		VS	VS	()
270	D-CRLMP/8417/2024	STATE OF ODISHA LAXMAN KUMAR SINGH	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
271	D-CRLMP/8421/2024	SARASWATI SINGH SUBASH CHANDRA BEHERA	SAKTI PRASAD DAS	// / /0
		VS	VS	()
272	D-CRLMP/8427/2024	STATE OF ODISHA SOUMYA PRAKASH BEHERA	SURYA SNATA MOHAPATRA	// / /0
		VS	VS	()

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273	D-CRLMP/8460/2024	MANASMITA PATRA @ BEHERA SANTOSH KUMAR SAHU VS SUBHAM KUMAR SAHU	TUKUNA KUMAR MISHRA VS	// //0 0 //
274	D-CRLMP/8472/2024	SANJUKTA PATRA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	//0 0 //
275	D-CRLREV/8389/2024	KALIA KUNDA @ THESA KALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	K.NUAGAON /32 /2008 0 //
276	D-FAO/12272/2024	SECRETARY,HIGHER EDUCATION DEPTT.,ODISHA VS LABA KUMAR RATH	TARUN PATNAIK,A.S.C VS	// 0 //
277	D-FAO/12297/2024	STATE OF ODISHA VS BRUNDABAN DAS	TARUN PATNAIK,A.S.C VS	// 0 //
278	D-FAO/12567/2024	GOVERNING BODY OF MAHARSHI COLLEGE OF NATURAL LAW VS JANAKI GHADEI	PAMI RATH VS	// 0 //
279	D-FAO/12594/2024	K. BABITA PATRA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// 0 //
280	D-MACA/12424/2024	PABITRA MIRDHA VS KRUSHNA CHANDRA BADHEI	KAPILA CHARAN NAYAK VS	// 0 //
281	D-MACA/12434/2024	ANITA DEVI VS M/S. K.M. TRANS LOGISTICS PVT. LTD.	BIRANCHI NARAYAN RATH VS	// 0 //
282	D-MACA/12500/2024	TILOTAMA BEHERA VS SRI DURGA CONDEV (P) LTD.	PABITRA KUMAR NAYAK VS	// 0 //
283	D-MACA/12537/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS UMA KHARSEL	PRASANTA KUMAR MAHALI VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-MACA/12599/2024	D.M., ORIENTAL INSURANCE CO. LTD. VS SUBASINI PATRA	ADAM ALI KHAN VS	// 0 //
285	D-MACA/12602/2024	LEGAL MANAGER, M/S. SRIRAM GH.I.CO. LTD. VS CHHATU SHAW	ADAM ALI KHAN VS	// 0 //
286	D-MACA/12603/2024	D.M., M/S. SRIRAM INSURANCE CO. LTD. VS SK. HASIM	ADAM ALI KHAN VS	// 0 //
287	D-MATA/12514/2024	RAJALAXMI PANDA VS BISWARANJAN KAR	AMULYA RATNA PANDA VS	// 0 //
288	D-MATA/12528/2024	KUMAR SEVENDU SEKHAR VS ARCHANA MALLIK	AMULYA RATNA PANDA VS	// 0 //
289	D-MATA/12552/2024	GYANANIS JENA VS REKHA SWAIN	NIROD KUMAR SAHU VS	// 0 //
290	D-MATA/12562/2024	MITRAVANU DAS VS SMITA GAURISARIA	SANJIB KUMAR BHANJADEO VS	// 0 //
291	D-RPFAM/12302/2024	RAJASHREE SETHY VS RAMESH SETHY	NABA KISHORE GURU VS	// 0 //
292	D-RPFAM/12307/2024	KASHMIRA NAYAK VS SUSHIL KUMAR JENA	PRAVAT KUMAR MOHANTY VS	// 0 //
293	D-RPFAM/12385/2024	SEPHALI BOSE VS SRINIBASH MOHANTY	TAPASWINI SINHA VS	// 0 //
294	D-RPFAM/12470/2024	SAMUDRA KUMAR SAHA VS APARNA DAS	MANOJ KUMAR PATI VS	// 0 //
295	D-RPFAM/12489/2024	GANESWAR DAS	ASHOK KUMAR SAHOO	//

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		VS	VS	0
		SARATHI NATH		//
296	D-RPFAM/12584/2024	SAMAPTI PADHIARI @ SAMPATI PADHIARI	PRATAP KESHARI DEO	//
		VS	VS	0
		PRAMIT KUMAR KANUNGO		//
297	D-RPFAM/12587/2024	JAGANNATH NAIK	ABHISHEK DASH	//
		VS	VS	0
		SUBHADRA BEHERA @ NAIK		//
298	D-RSA/12328/2024	DEEPAK KUMAR MISHRA	HARIPAD MOHANTY	//
		VS	VS	0
		BADAL BABU RATH		//
299	D-RSA/12394/2024	DHANESWAR GOUD	ANUP KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-RVWPET/12371/2024	SAGAR DASH	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-RVWPET/12372/2024	DR. SURYAKANT PANDA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-RVWPET/12374/2024	DR. ANUP PATTANAIK	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-RVWPET/12375/2024	SUNITA PANDA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-RVWPET/12378/2024	NARESH CHANDRA MOHANTY		//
		VS	VS	0
		OM PRAKASH SINGH		//
305	D-RVWPET/12604/2024	BBSR. MUNICIPAL CORPORATION	NIRANJAN PANDA (1)	//
		VS	VS	0
		BIJAY KUMAR RANA		//
306	D-TRP(C)/12276/2024	SUNIL KUMAR MISHRA	MANAS PATI	//
		VS	VS	0

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307	D-TRP(C)/12311/2024	JYOSHNARANI NAYAK LIPIKA PRADHAN VS	ANJAN KUMAR JENA VS	// // 0
308	D-TRP(C)/12334/2024	PRITAM NAYAK SASMITA SETHY VS	DINESH KUMAR PANDY VS	// // 0
309	D-TRP(C)/12389/2024	SUDIPTA SEKHAR SETHI NARAYAN SAHOO VS	PRADEEP KUMAR KHUNTIA VS	// // 0
310	D-TRP(C)/12606/2024	UMESH CHANDRA SAHOO SHIBA KANR @ KUANR VS	BIJAY KUMAR MOHANTY VS	// // 0
311	D-TRP(C)/12607/2024	GOURI PRADHAN UPASANA SWAIN VS	JATESWAR NAYAK VS	// // 0
312	D-WA/12296/2024	DR. HEMENTA KUMAR DASH STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// // 0
313	D-WA/12312/2024	KSHETRABASI ROUT STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// // 0
314	D-WA/12319/2024	SUDHANSHU SEKHAR GIRI STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// // 0
315	D-WA/12331/2024	AMARESWAR KAR STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// // 0
316	D-WA/12341/2024	RAGHUNATH BEHERA STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // 0
317	D-WA/12343/2024	BINOD KUMAR SAHU STATE OF ODISHA VS	KARUNAKAR DAS,A.S.C VS	// // 0
		RADHARANI RAUT		//

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318	D-WA/12349/2024	STATE OF ODISHA VS TANMAYA KUMAR SAHOO	KARUNAKAR DAS, A.S.C. VS	// 0 //
319	D-WA/12350/2024	STATE OF ODISHA VS KRISHNA CHANDRA PANDA	SANGRAM JENA,A.S.C VS	// 0 //
320	D-WA/12363/2024	STATE OF ODISHA VS SUSRI SANGITA SAHOO	KARUNAKAR DAS, A.S.C. VS	// 0 //
321	D-WA/12402/2024	STATE OF ODISHA VS PREMANANDA NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
322	D-WA/12423/2024	STATE OF ODISHA VS PRANATI KAR	MALAYA KETAN BALABANTROY, A.G.A. VS	// 0 //
323	D-WA/12431/2024	STATE OF ODISHA VS PARAMANANDA BEHERA	BIPLAB MOHANTY,A.G.A VS	// 0 //
324	D-WA/12445/2024	STATE OF ODISHA VS PURNA CHANDRA PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
325	D-WA/12494/2024	STATE OF ODISHA VS GANESH DIGAL	BIPLAB MOHANTY,A.G.A VS	// 0 //
326	D-WA/12495/2024	STATE OF ODISHA VS SWATAHSIDDHA NAYAK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
327	D-WA/12527/2024	STATE OF ODISHA VS MAHESH PRASAD PATTANAYAK	TARUN PATNAIK, A.S.C. VS	// 0 //
328	D-WA/12556/2024	GIRIDHARI PATTNAYAK VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	// 0 //
329	D-WA/12568/2024	REKHARANI MOHAPATRA	JAGAJIBAN PRADHAN	//

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		VS	VS	0
330	D-WA/12605/2024	COLLECTOR, MAYURBHANJ PITABAS NAYAK	SAROJ KUMAR PADHY	//
		VS	VS	0
331	D-WP(C)/12239/2024 WP(C)/6616/2024	ODISHA STATE BAR COUNCIL, CUTTACK ANJALI NATH	BISWAJIT MOHAPATRA	//
		VS	VS	0
332	D-WP(C)/12268/2024 WP(C)/6613/2024	STATE OF ODISHA SANATAN BISWAL	BISWAJIT MOHAPATRA	//
		VS	VS	0
333	D-WP(C)/12282/2024 WP(C)/6612/2024	STATE OF ODISHA LAXMAN BACHHA	ARUN KUMAR DAS 1	//
		VS	VS	0
334	D-WP(C)/12285/2024	COLLECTOR AND D.M., KALAHANDI SAROJ KUMAR KARNA	MANAS PATI	//
		VS	VS	0
335	D-WP(C)/12289/2024	SECY TO GOVT, S AND ME DEPT, BBSR NARESH KUMAR PANDA	MANAS PATI	//
		VS	VS	0
336	D-WP(C)/12292/2024	STATE OF ODISHA VIKRAM NAHAK	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
337	D-WP(C)/12295/2024	STATE OF ODISHA SRINIBAS PRADHAN	MANAS PATI	//
		VS	VS	0
338	D-WP(C)/12299/2024	STATE OF ODISHA NRUSINGH CHARAN BARAL	MANAS PATI	//
		VS	VS	0
339	D-WP(C)/12301/2024	STATE OF ODISHA ASUTOSH NANDA	AGASTI KANUNGO	//
		VS	VS	0
340	D-WP(C)/12303/2024	UNION OF INDIA GIRISH CHANDRA SATHAPATHY	MANAS PATI	//
		VS	VS	0

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341	D-WP(C)/12304/2024	STATE OF ODISHA LEENA PASAYAT VS	ARABINDA TRIPATHY VS	// // 0
342	D-WP(C)/12305/2024	STATE OF ODISHA TRIPURARI PRADHAN VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
343	D-WP(C)/12308/2024	SUJATA SAHU @ RIKY JADUMANI SAHU VS	SURYA NARAYAN DAS VS	// // 0
344	D-WP(C)/12310/2024	STATE OF ODISHA AKSHAYA DAS VS	PRASANTA KUMAR SATAPATHY VS	// // 0
345	D-WP(C)/12313/2024	STATE OF ODISHA KALPESH RANA VS	JEEVANJYOTI MOHANTY VS	// // 0
346	D-WP(C)/12315/2024	BIDYADHAR MAHANTA APARNA NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0
347	D-WP(C)/12316/2024	STATE OF ODISHA SASHIBHUSAN DEHURY VS	ER.DEBASHISHA HOTA VS	// // 0
348	D-WP(C)/12317/2024	UNION OF INDIA ASHISH KUMAR DASH VS	PRASANTA KUMAR MISHRA VS	// // 0
349	D-WP(C)/12318/2024	STATE OF ODISHA AKSHAYA PRASAD DAS VS	JAYANTA KUMAR KHANDAYATRAY VS	// // 0
350	D-WP(C)/12321/2024	STATE OF ODISHA M/S. KANAK ALANKAR VS	KAJAL SAHOO VS	// // 0
351	D-WP(C)/12327/2024	DEPUTY COMMISSIONER OF STATE TAX,ENFORCEMENT UNIT,ROURKELA SWARNALATA SAHOO VS	SUMIT KUMAR MOHANTY VS	// // 0
		ASANTI SAHOO @PRAVATI		//

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352	D-WP(C)/12332/2024 WP(C)/6730/2024	TAHERA BIBI VS SEBATI BHOI	SHANTI PRAKASH MOHANTY VS	// 0 //
353	D-WP(C)/12333/2024	BASANT KUMAR DAS VS STATE OF ODISHA	BISWAJIT DAS VS	// 0 //
354	D-WP(C)/12335/2024	LALITA MOHAN BEHERA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
355	D-WP(C)/12336/2024	SOUMYA SOURAV DEBTA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
356	D-WP(C)/12338/2024	BISWAJIT BAGHA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
357	D-WP(C)/12340/2024	BHAJMAN BEHERA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //
358	D-WP(C)/12345/2024	DEBASIS GAUDA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
359	D-WP(C)/12346/2024	BALABHADRA MANGARAJ VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
360	D-WP(C)/12347/2024	RABIN CHANDRA SAHU VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
361	D-WP(C)/12348/2024 WP(C)/6644/2024	DR.DEBENDRA NARAYAN PATRI VS STATE OF ODISHA	DR.BINOD KUMAR MISHRA VS	// 0 //
362	D-WP(C)/12351/2024	ADITYA PRASAD DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
363	D-WP(C)/12352/2024	SUNANDA PRADHAN	SATYABRATA MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/12353/2024	LAXMIDHAR BIHARI	SAILABALA JENA	//
	WP(C)/6633/2024	VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/12356/2024	PARBATI DASH @ ANNAPURNA DASH	SARATHI JYOTI MOHANTY	//
	WP(C)/6692/2024	VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/12357/2024	M/S.HINDUSTAN BUILDERS, BBSR	SIDHARTH SHANKAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/12359/2024	KAILASH CHANDRA MISHRA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/12361/2024	BISWAJIT BARAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/12365/2024	SEEMA MISRA	PRATYUSHA NAIDU	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/12366/2024	M/S. KONARK ELECTRONIX, SUNDERGARH	SUVENDU KUMAR RAY	//
		VS	VS	0
		CHIEF MANAGER CUM A.O., BANK OF BARODA		//
371	D-WP(C)/12367/2024	TEJRAJ PATI	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		M.C.L., SAMBALPUR		//
372	D-WP(C)/12368/2024	KUNTI PRADHAN	BIJAYA KUMAR ROURAY	//
		VS	VS	0
		THE STATE OF ODISHA		//
373	D-WP(C)/12370/2024	MD. MOOSA WARSI	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/12373/2024	GOLEKHA PRASAD PARIDA	BANABIHARI RAY	//
		VS	VS	0

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375	D-WP(C)/12376/2024	STATE OF ODISHA SABITA DEI VS	BANABIHARI RAY VS	// // 0
376	D-WP(C)/12377/2024	STATE OF ODISHA AMULYA NATH NAYAK VS	SURENDRA KUMAR SAHOO VS	// // 0
377	D-WP(C)/12379/2024	STATE OF ODISHA SABITA MOHANTY VS	SANDHYARANI PANI VS	// // 0
378	D-WP(C)/12381/2024	THE COMMNR CUM SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. MD. NISHAD ALLAM VS	CHANDAN MISHRA VS	// // 0
379	D-WP(C)/12382/2024	R.T.O., KEONJHAR M/S DIMOND AGRO VET, MAYURBHANJ VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
380	D-WP(C)/12383/2024 WP(C)/6656/2024	STATE OF ODISHA RITA SUNA VS	SUSHANTA KUMAR JOSHI VS	// // 0
381	D-WP(C)/12384/2024	A.D.M. CUM APPELLATE AUTHORITY, BALANGIRI SHAIK JAIRUDDIN VS	CHANDAN MISHRA VS	// // 0
382	D-WP(C)/12386/2024 WP(C)/6666/2024	R.T.O., KENDRAPARA NAKA NUKAL RAJU VS	RESHMA BEHERA VS	// // 0
383	D-WP(C)/12387/2024	UNION BANK OF INDIA PARIKHITA MOHAPATRA VS	BIKRAM PRATAP DAS VS	// // 0
384	D-WP(C)/12391/2024	BHAGABAN CHOUDHARY VS	BIRANCHI NARAYAN MAHAPATRA VS	// // 0
385	D-WP(C)/12392/2024	STATE OF ODISHA BASANTA KUMAR NAIK VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/12393/2024	REENA DAS VS STATE OF ODISHA	MAHITOSH SINHA VS	// 0 //
387	D-WP(C)/12395/2024	JAGDISH SAHU VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
388	D-WP(C)/12396/2024	BASANTA KUMAR NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
389	D-WP(C)/12397/2024	R.VENKATESH KUMAR VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
390	D-WP(C)/12400/2024	KAIKEYEE NAIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
391	D-WP(C)/12401/2024 WP(C)/6659/2024	DURGA MADHAB BALIARSINGH VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
392	D-WP(C)/12404/2024	ASHOK KUMAR BISWAL VS COMMNR., LAND REFORMS ODISHA, CUTTACK	DOLAGOBINDA MOHAPATRA VS	// 0 //
393	D-WP(C)/12405/2024	DEEPAK MALLICK VS COLLECTOR CUM D.M.KENDRAPADA	SUBASH CHANDRA ACHARYA VS	// 0 //
394	D-WP(C)/12406/2024	RAJ KUMAR LIMA VS PUBLIC INFORMATION OFFICER	SUBASH CHANDRA ACHARYA VS	// 0 //
395	D-WP(C)/12407/2024	LABA BEMAL @ LABAGHANA BEMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
396	D-WP(C)/12409/2024	SUDARSHAN BEMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
397	D-WP(C)/12410/2024	HAREKRUSHNA JENA	BIJAYA KUMAR BEHERA 1	//

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		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/12411/2024	BASANT KUMAR SETHI	SANTOSH KUMAR SAMANTARAY	//
	WP(C)/6654/2024	VS	VS	0
		CHIEF MANAGER, PUNJAB AND SIND BANK, CUTTACK		//
399	D-WP(C)/12413/2024	HARAMOHAN MOHANTY	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/12416/2024	SUSHREE SANGITA NAYAK	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/12417/2024	SANDIP KUMAR MISHRA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/12418/2024	LAKHESWAR SATPATHY	ASHIS RANJAN MOHANTY	//
		VS	VS	0
		BRANCH MANAGER, ODISHA GRAMYA BANK, TELENGAPENTHA, CUTTACK		//
403	D-WP(C)/12419/2024	BIKRAMJIT SAHOO	DEEPAK KUMAR PANI	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/12421/2024	BHASKAR SWAIN	SUDARSHAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/12425/2024	HRUSHIKESH NAIK	SAROJ KU. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/12427/2024	PHAGUNI ORAM	RAMESH AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/12428/2024	JYOTIPRAKASH SAHOO	SOURAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/12429/2024	PRAFULLA SETHI	OMKAR DEVDAS	//
		VS	VS	0

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409	D-WP(C)/12430/2024	COLLECTOR, JAGATSINGHPUR DHARMU MUNDA VS STATE OF ODISHA	RAMESH AGARWAL VS	// // 0 //
410	D-WP(C)/12432/2024	UMAKANTA ROUT VS THE HEAD OFFICE, CANARA BANK, BENGALURU	MONIKA SAMAL VS	// 0 //
411	D-WP(C)/12433/2024	RASMI RANJAN PADHIHARY VS COLLECTOR AND D.M. JAGATSINGHPUR	OMKAR DEVDAS VS	// 0 //
412	D-WP(C)/12436/2024	JYOTI PRAKASH MISHRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
413	D-WP(C)/12437/2024 WP(C)/6688/2024	NATIONAL LAW UNIVERSITY, ODISHA, CUTTACK VS INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH	SASWAT KUMAR ACHARYA VS	// 0 //
414	D-WP(C)/12438/2024	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	MILAN KUMAR BADU VS	// 0 //
415	D-WP(C)/12440/2024	MANAS RANJAN SAHOO VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
416	D-WP(C)/12441/2024	MANOJ KUMAR NAYAK VS STATE OF ODISHA	VS	// 0 //
417	D-WP(C)/12443/2024 WP(C)/6690/2024	NATIONAL LAW UNIVERSITY, ODISHA, CUTTACK VS INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH	SASWAT KUMAR ACHARYA VS	// 0 //
418	D-WP(C)/12444/2024	BRAJA KISHORE DAS VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
419	D-WP(C)/12446/2024	M/S.NEELAM RUBBERS, BALASORE VS THE COMMISSIONER OF CT AND GST, CUTTACK	DEBASISH HAZRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/12447/2024	RAJNI CHHATRIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
421	D-WP(C)/12451/2024	AJIT RANJAN LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
422	D-WP(C)/12453/2024	UMA DANDASENA VS MCL., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
423	D-WP(C)/12454/2024	GOBARDHAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
424	D-WP(C)/12455/2024	PABITRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
425	D-WP(C)/12457/2024	GOLAPI BADEK VS MCL., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
426	D-WP(C)/12458/2024	BHAGABAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
427	D-WP(C)/12459/2024	SARAT CHANDRA PARIDA VS ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR	KUNAL KUMAR SWAIN VS	// 0 //
428	D-WP(C)/12460/2024	V.MADHUSUDAN ACHARYA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
429	D-WP(C)/12461/2024	KAMALAKANTA MALLICK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
430	D-WP(C)/12462/2024	PRASANT KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
431	D-WP(C)/12463/2024	ANANTA PRASAD JENA	RAMDAS ACHARY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	D-WP(C)/12464/2024	BIKRAM KUMAR SAMAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	D-WP(C)/12465/2024	SUSANTA KUMAR PATRA	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
434	D-WP(C)/12466/2024	AJAY KUMAR SAHOO	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
435	D-WP(C)/12467/2024	UMAKANTA BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	D-WP(C)/12468/2024	BIJAY KUMAR MOHAPATRA	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
437	D-WP(C)/12469/2024	RAM SHANKAR @ RAM SANKAR JENA	Anupam Dash	//
		VS	VS	0
		STATE OF ODISHA		//
438	D-WP(C)/12471/2024	SIBASANKAR BISOI	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
439	D-WP(C)/12472/2024	MAYADHAR DALEI	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
440	D-WP(C)/12474/2024	RAJENDRA KUMAR PARICHHA	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
441	D-WP(C)/12475/2024	MADHUSUDAN PRADHAN	KARUNAKAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
442	D-WP(C)/12476/2024	SUSANT KUMAR PATTNAYAK	SWAPNA KUMAR OJHA	//
		VS	VS	0

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443	D-WP(C)/12477/2024	STATE OF ODISHA SANATANA MOHARANA VS	SRIDHAR RATH VS	// // 0
444	D-WP(C)/12478/2024	STATE OF ODISHA SUKANTI DALEI VS	KARUNAKAR NAYAK VS	// // 0
445	D-WP(C)/12479/2024	STATE OF ODISHA G.YUDHISTIR REDDY VS	SWAPNA KUMAR OJHA VS	// // 0
446	D-WP(C)/12483/2024	STATE OF ODISHA PARESH KUMAR JENA VS	RAMDAS ACHARY VS	// // 0
447	D-WP(C)/12485/2024	STATE OF ODISHA DEBASHREE DAS VS	RAMDAS ACHARY VS	// // 0
448	D-WP(C)/12487/2024	STATE OF ODISHA GOLEKHA CHANDRA PANDA VS	SUDARSAN BEHERA VS	// // 0
449	D-WP(C)/12488/2024	STATE OF ODISHA SANTOSH KUMAR SATAPATHY VS	SAKTI PRASAD DAS VS	// // 0
450	D-WP(C)/12493/2024	STATE OF ODISHA DEBADATTA BEHURA VS	BIRANCHI KUMAR JENA VS	// // 0
451	D-WP(C)/12496/2024	MANASWINI PARIJA PRASANTA KUMAR SANDHA VS	SAROJ KUMAR PADHY VS	// // 0
452	D-WP(C)/12497/2024	ODISHA STATE BAR COUNCIL, CUTTACK PURUSOTTAM NANDA VS	ABHIRAM SWAIN VS	// // 0
453	D-WP(C)/12498/2024	STATE OF ODISHA LILABATI BEHERA VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// // 0 //

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454	D-WP(C)/12502/2024	SABITA NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
455	D-WP(C)/12503/2024	SADHU PRASAD MALLIK VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
456	D-WP(C)/12506/2024	KANCHAN ROUT VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
457	D-WP(C)/12508/2024	DR. JANKI JHA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
458	D-WP(C)/12510/2024	JATIN SAMAL VS M.C.L., SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //
459	D-WP(C)/12511/2024	SULATA SWAIN VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
460	D-WP(C)/12517/2024	ABDUL JABBAR KHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
461	D-WP(C)/12518/2024 WP(C)/6725/2024	M/S. MAA TARINI BHARASA STONE CRUSHER, KHORDHA VS THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER (ELECT.), TPCODL, KHORDHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
462	D-WP(C)/12521/2024	SUSHREE RASMITA NANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
463	D-WP(C)/12523/2024	SOUMYA RANJAN DANDSENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
464	D-WP(C)/12524/2024	ANANTARAM SANDHA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
465	D-WP(C)/12525/2024	MANGALAMAYA MISHRA	AJAYA KUMAR JENA	//

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		VS	VS	0
466	D-WP(C)/12526/2024	STATE OF ODISHA JHASKETAN BHAISAL	SHASHI BHUSAN JENA	//
		VS	VS	0
467	D-WP(C)/12531/2024	STATE OF ODISHA RAJDEEP JENA	AMIT KUMAR DAS	//
		VS	VS	0
468	D-WP(C)/12534/2024	STATE OF ODISHA MIRZA NAIMUDDIN BAIG	UMESH CHANDRA PATNAIK	//
		VS	VS	0
469	D-WP(C)/12535/2024	STATE OF ODISHA DCB BANK LTD.,MUMBAI	NALINI KANTA DASH	//
		VS	VS	0
470	D-WP(C)/12536/2024	COLLECTOR CUM DIST.MAGISTRATE, CUTTACK NARENDRA KUMAR SAMAL	MANAS KUMAR SWAIN	//
		VS	VS	0
471	D-WP(C)/12538/2024	STATE OF ODISHA SUSAMA DAS	ASHOK KUMAR SAHOO	//
		VS	VS	0
472	D-WP(C)/12539/2024	STATE OF ODISHA BIBHUTI PRASAD BARIK	JAGAJIBAN PRADHAN	//
		VS	VS	0
473	D-WP(C)/12541/2024	STATE OF ODISHA SANJUKTA MOHANTY	TAPAN KUMAR KAMILA	//
		VS	VS	0
474	D-WP(C)/12542/2024	STATE OF ODISHA KUMUDINI PATI	SURYAKANTA DWIBEDI	//
		VS	VS	0
475	D-WP(C)/12543/2024	STATE OF ODISHA TANMOY KUMAR MISHRA	SOURAV DAS	//
		VS	VS	0
476	D-WP(C)/12545/2024	STATE OF ODISHA JHUNU DAS	SANTOSH KUMAR MAHANTY	//
		VS	VS	0

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477	D-WP(C)/12546/2024	STATE OF ODISHA ADWAITA KUMAR BISWAL VS	LAXMIKANTA MOHANTY VS	// // 0
478	D-WP(C)/12547/2024	STATE OF ODISHA JYOTIRMAYEE MAHARANA VS	DEBASHISH KUMAR PANDA VS	// // 0
479	D-WP(C)/12549/2024	STATE OF ODISHA M/S. GOURAV CONSTRUCTION, SUNDARGARH VS	RAJJEET ROY VS	// // 0
480	D-WP(C)/12550/2024	STATE OF ODISHA MINAKSHI BARIK VS	BIPLABA P.B. BAHALI VS	// // 0
481	D-WP(C)/12551/2024	COMMNR CUM SECY S AND ME DEPT., BHUABANESWAR, KHURDA SUBASH CHANDRA MAHANTA VS	LAXMIKANTA MOHANTY VS	// // 0
482	D-WP(C)/12554/2024	STATE OF ODISHA SAROJ KUMAR MISHRA VS	LAXMIKANTA MOHANTY VS	// // 0
483	D-WP(C)/12557/2024	STATE OF ODISHA SMT. SANTOSINI DAS VS	SANTOSH KUMAR MAHANTY VS	// // 0
484	D-WP(C)/12560/2024	STATE OF ODISHA SOCIETY FOR ENVIRONMENTAL PROMOTION AND HRD , BHADRAK VS	ARYA DASH VS	// // 0
485	D-WP(C)/12563/2024	STATE OF ODISHA KUMARI DAS VS	SANTOSH KUMAR MAHANTY VS	// // 0
486	D-WP(C)/12566/2024	STATE OF ODISHA KANHU CHARAN KARNA VS	LAXMIKANTA MOHANTY VS	// // 0
487	D-WP(C)/12569/2024	STATE OF ODISHA SWAPNAJIT MOHANTY VS THE COMMNR. OF CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-WP(C)/12571/2024	SANJUKTA TANDIA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
489	D-WP(C)/12572/2024	GAYEKILNA SABAR VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
490	D-WP(C)/12573/2024	BHAGYA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
491	D-WP(C)/12576/2024	SARWAR KHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
492	D-WP(C)/12578/2024	NIRANJAN ROUT VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
493	D-WP(C)/12580/2024	RAMA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
494	D-WP(C)/12581/2024	SOUMYA RANJAN JOSHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
495	D-WP(C)/12582/2024	RAMESH MOHARANA VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	// 0 //
496	D-WP(C)/12586/2024	RANJAN KUMAR BHUYAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
497	D-WP(C)/12589/2024	MANAS RANJAN KHUNTIA VS STATE OF ODISHA	JAYANTA KUMAR BISWAL VS	// 0 //
498	D-WP(C)/12591/2024	JYOTI RANJAN BAINSLA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
499	D-WP(C)/12592/2024	SAGAR KANTA RAY	BHABANI SANKAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	D-ABLAPL/8298/2024	STATE OF ODISHA BANITA DEHURY	SUSANTA KUMAR ROUT	// DHENKANAL TOWN /220 /2021
		VS	VS	()
501	D-ABLAPL/8299/2024	STATE OF ODISHA PRABHAT MAHANA @ PRAVAT MAHANA	RAJENDRA NARAYAN ROUT	// SASON /33 /2024
		VS	VS	()
502	D-ABLAPL/8306/2024	STATE OF ODISHA PRATAP KUMAR JENA	BIRAJA PRASANNA DAS	// KANAS /25 /2024
		VS	VS	()
503	D-ABLAPL/8308/2024	STATE OF ODISHA SURATH BISWAL	KAUSTUVA MOHANTY	// AIR FIELD P.S. /48 /2024
		VS	VS	()
504	D-ABLAPL/8311/2024	STATE OF ODISHA JAGANNATH KHUNTIA	JYOTI PATNAIK	// SOSO /82 /2024
		VS	VS	()
505	D-ABLAPL/8312/2024	STATE OF ODISHA MANOJ KUMAR BEHURIA	MD. GOLAM MADANI	// DHAMNAGAR /99 /2024
		VS	VS	()
506	D-ABLAPL/8314/2024	STATE OF ODISHA SISIR KUMAR MALLICK	BHARAT JALLI	// INFOVALLY UPD BHUBANESWAR /36 /2024
		VS	VS	()
507	D-ABLAPL/8317/2024	STATE OF ODISHA SUNIL BEHERA	BHARAT JALLI	// BADAGODA P.S. /63 /2021
		VS	VS	()
508	D-ABLAPL/8318/2024	STATE OF ODISHA RABINDRA BARIK	ARIJEET MISHRA	// KENDRAPARA SADAR /736 /2023
		VS	VS	()
509	D-ABLAPL/8323/2024	STATE OF ODISHA SIBA PRASAD DASH @ RASAGOLA	ARIJEET MISHRA	// BALIANTA P.S. /27 /2024
		VS	VS	()
510	D-ABLAPL/8324/2024	STATE OF ODISHA SUDHAKARA MAHALIK	SUBODH KUMAR MOHANTY	// / /0
		VS	VS	()

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511	D-ABLAPL/8326/2024	STATE OF ODISHA RAHUL PANGI VS	ARIJEET MISHRA VS	// JEYPORE SADAR /73 /2024 ()
512	D-ABLAPL/8329/2024	STATE OF ODISHA SURENDRA @ SURUBUDHA @ SURUBULNA KHAMARI VS	SK. ZAFARULLA VS	// BAUNISUNI /124 /2021 ()
513	D-ABLAPL/8330/2024	STATE OF ODISHA MADAN MOHAN BARIK VS	ARIJEET MISHRA VS	// JODA /130 /2024 ()
514	D-ABLAPL/8332/2024	STATE OF ODISHA SARBESWAR PATRA VS	DURLLABHA RANJAN MISHRA VS	// HARABHANGA /28 /2024 ()
515	D-ABLAPL/8335/2024	STATE OF ODISHA SADASIBA PRATIHARI VS	BISWARANJAN DALAI VS	// BALIAPANDA /50 /2024 ()
516	D-ABLAPL/8337/2024	STATE OF ODISHA MD. FARID VS	SARADA PRASAD DASH VS	// KARANJIA /33 /2024 ()
517	D-ABLAPL/8340/2024	STATE OF ODISHA BUDHA MOHAPATRA @ DEBADATTA MOHAPATRA VS	SANJEET KUMAR NANDA VS	// MOTANGA /105 /2024 ()
518	D-ABLAPL/8343/2024	STATE OF ODISHA MINATI MALLIK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ABHAYACHANDPUR /72 /2024 ()
519	D-ABLAPL/8345/2024	STATE OF ODISHA FAKIR MOHAN BARIK VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /193 /2024 ()
520	D-ABLAPL/8357/2024	STATE OF ODISHA AJIT PATRA @ KUNU VS	JYOTIRMAYA SAHOO VS	// LAXMISAGAR P.S. /151 /2024 ()
521	D-ABLAPL/8360/2024	STATE OF ODISHA JITENDRA MAHANAND VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// KHARIAR /61 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	D-ABLAPL/8367/2024	GANATANTRA DUARY @ DWARI VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	VIGILANCE PS (BERHAMPUR) /26 /2023 () //
523	D-ABLAPL/8369/2024	SANA @ JAGANNATH MAHALIK VS STATE OF ODISHA	RABINARAYAN PANDA VS	BANSADA /75 /2024 () //
524	D-ABLAPL/8374/2024	SK MUSTAFA VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /263 /2023 () //
525	D-ABLAPL/8375/2024	MANORANJAN DASH VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	AUL /177 /2024 () //
526	D-ABLAPL/8387/2024	PANKAJ BISWAL VS STATE OF ODISHA	DEBASIS SARANGI VS	CHATRAPUR /211 /2022 () //
527	D-ABLAPL/8390/2024	RANGADHAR JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE KASIA /34 /2024 () //
528	D-ABLAPL/8393/2024	AMITA MOHANTY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	LAXMISAGAR P.S. /159 /2024 () //
529	D-ABLAPL/8397/2024	JHARIA NAIK @ JHRIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /109 /2020 () //
530	D-ABLAPL/8398/2024	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /142 /2023 () //
531	D-ABLAPL/8399/2024	KESHAB @ KESHAB KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /99 /2024 () //
532	D-ABLAPL/8400/2024	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /143 /2023 () //
533	D-ABLAPL/8402/2024	NIRANJAN ROUT	DHARMENDRA SETHY	OUPADA /55 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	D-ABLAPL/8403/2024	STATE OF ODISHA MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	// PURUNAKATAK /191 /2023
		VS	VS	()
535	D-ABLAPL/8406/2024	STATE OF ODISHA MADHURI JENA	DEBASISH SAMAL	// BANSADA /14 /2023
		VS	VS	()
536	D-ABLAPL/8407/2024	STATE OF ODISHA SAGARIKA JENA	AMRUT BARAL	// TIRTOL /63 /2024
		VS	VS	()
537	D-ABLAPL/8410/2024	STATE OF ODISHA NITYANANDA BEHERA	BADAL KUMAR BEHERA	// SAHADEV KHUNTA /80 /2024
		VS	VS	()
538	D-ABLAPL/8411/2024	STATE OF ODISHA BISWANATH SAHOO	RAJALAXMI BISWAL	// TALCHER TOWN /216 /2024
		VS	VS	()
539	D-ABLAPL/8419/2024	STATE OF ODISHA RANJIT BARIK	PANCHANAN PANIGRAHI	// BHUBAN /127 /2024
		VS	VS	()
540	D-ABLAPL/8426/2024	STATE OF ODISHA SUBASH CHANDRA MOHAPATRA	BHABANI SHANKAR DASPARIDA	// PURI SADAR /28 /2024
		VS	VS	()
541	D-ABLAPL/8429/2024	STATE OF ODISHA AKASH KU GARDIA	DIBYAJYOTI SAHOO	// BRAJARAJNAGAR /67 /2024
		VS	VS	()
542	D-ABLAPL/8438/2024	STATE OF ODISHA AMBIKA PRASAD DAS	SATYABRATA MOHANTY (1)	// BHANJANAGAR /30 /2013
		VS	VS	()
543	D-ABLAPL/8439/2024	STATE OF ODISHA ASHOK KUMAR JENA	CHEERA RANJAN SATAPATHY	// KHUNTUNI /48 /2024
		VS	VS	()
544	D-ABLAPL/8440/2024	STATE OF ODISHA SAYAD ILIAS	SAMARENDRA BAHADUR	// NIALI /6 /2024
		VS	VS	()

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545	D-ABLAPL/8441/2024	STATE OF ODISHA PAPU SAHOO @ PRAFESSOR SAHOO VS	DEBENDRA DHAR VS	// PARJANG /109 /2024 ()
546	D-ABLAPL/8443/2024	STATE OF ODISHA RASHMI @ RASMI RANJAN MARTHA VS	BIPLABA P.B. BAHALI VS	// BEGUNIA P.S. /89 /2024 ()
547	D-ABLAPL/8444/2024	STATE OF ODISHA PABITRA KUNDU VS	CHEERA RANJAN SATAPATHY VS	// MANIABANDHA /26 /2024 ()
548	D-ABLAPL/8449/2024	STATE OF ODISHA BIJAY BHATRA @ RAM HARIJAN VS	SULOCHANA PATRO VS	// PAPADAHANDI /62 /2024 ()
549	D-ABLAPL/8452/2024	STATE OF ODISHA PULAK MOHANTY VS	JAYANTA KUMAR PADHI VS	// NIALI /97 /2024 ()
550	D-ABLAPL/8454/2024	STATE OF ODISHA TUTU NAYAK VS	LAXMIDHAR MAHAPATRA VS	// AIR FIELD P.S. /65 /2024 ()
551	D-ABLAPL/8456/2024	STATE OF ODISHA GAGAN LENKA VS	DEEPAK KUMAR DAS VS	// NIMAPADA /26 /2024 ()
552	D-ABLAPL/8459/2024	STATE OF ODISHA JYOTIRMAYEE PANDA VS	LAMBODOR ACHARI VS	// MAHILA (BERHAMPUR) /11 /2024 ()
553	D-ABLAPL/8461/2024	STATE OF ODISHA JATIN BUDEK VS	TIRTH KUMAR SAHU VS	// SAINTALA /105 /2024 ()
554	D-ABLAPL/8463/2024	STATE OF ODISHA PARBATI BEHURIA VS	AMULYA RATNA PANDA VS	// DASARATHPUR /42 /2024 ()
555	D-ABLAPL/8464/2024	STATE OF ODISHA KRUSHNA CHANDRA DASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// PAPADAHANDI /57 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	D-ABLAPL/8467/2024	SUCHARITA MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
557	D-ABLAPL/8471/2024	BIDYADHAR SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /14 /2021 0 //
558	D-ABLAPL/8473/2024	LOKANATH RANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
559	D-ABLAPL/8474/2024	ARAKSHITA MAHUNTA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	MANCHESWAR P.S. /120 /2024 0 //
560	D-ABLAPL/8477/2024	SUBRATA KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	MANCHESWAR P.S. /120 /2024 0 //
561	D-ABLAPL/8478/2024	AKASH KUMAR PANDAB VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /19 /2024 0 //
562	D-ABLAPL/8481/2024	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	UDIT RANJAN JENA VS	KHANDAGIRI P.S. /142 /2021 0 //
563	D-ABLAPL/8482/2024	HADIBANDHU BEHERA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	ANGUL TOWN /316 /2023 0 //
564	D-ABLAPL/8484/2024	TUKUNA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	PATKURA /85 /2001 0 //
565	D-ABLAPL/8485/2024	BISWAMBAR TARAI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /271 /2023 0 //
566	D-ABLAPL/8493/2024	SANU PALTASINGH @ SAKTIPRASAD PALTASINGH VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BEGUNIA P.S. /89 /2024 0 //
567	D-WPC(OAC)/1676/2015	RADHAKANTA HOTA	M/S DILLIP RAY	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
	WPC(OAC)/1676/2015	VS STATE OF ODISHA AND OTHERS	VS	() //
568	D-WPC(OAC)/3629/2014	MANOJ KUMAR NATH AND OTHERS	M/S K.K. SWAIN	//
	WPC(OAC)/3629/2014	VS STATE OF ODISHA AND OTHERS	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :18/03/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/2157/2019 WPC(OA)/2157/2019	MANABHANJAN MISHRA MP	SURYA NARAYAN PATNAIK	6/2024
2	D-JCRLA/5/2018 JCRLA/5/2018	SANJEEB KLUMBHAR MP	M/S SURATANAYA MISHRA, BIJAYALAXMI TRIPATHY	30/2024
3	D-MSA/9/2023 MSA/9/2023	SRI SRI JAGANNATH AND SRI SRI BAIDYANATH KUMAR BAIYAK MP	M/S SURATANAYA MISHRA, BIJAYALAXMI TRIPATHY	38/2024
4	D-CRLMP/8417/2024 CRLMP/ /	LAXMAN KUMAR SINGH MP	SURYAKANTA DWIBEDI	74/2024
5	D-TRP(C)/12311/2024 TRP(C)/ /	LIPIKA PRADHAN MP	ANJAN KUMAR JENA	75/2024
6	D-CRLMP/8460/2024 CRLMP/ /	SANTOSH KUMAR SAHU MP	TUKUNA KUMAR MISHRA	75/2024
7	D-TRP(C)/12334/2024 TRP(C)/ /	SASMITA SETHY MP	DINESH KUMAR PANDY	76/2024
8	D-TRP(C)/12389/2024 TRP(C)/ /	NARAYAN SAHOO MP	PRADEEP KUMAR KHUNTIA	77/2024
9	D-RVWPET/350/2023 RVWPET/350/2023	DR. KRUSHNA CHANDRA JENA MP		96/2024
10	D-RVWPET/12604/2024 RVWPET/ /	BBSR. MUNICIPAL CORPORATION MP	NIRANJAN PANDA (1)	97/2024
11	D-RVWPET/12604/2024 RVWPET/ /	BBSR. MUNICIPAL CORPORATION MP	NIRANJAN PANDA (1)	98/2024
12	D-LAA/104/2018 LAA/104/2018	SHYAMASUNDAR DASH MP	M/KLS.NIRANJAN PANDA 1	101/2024
13	D-LAA/6/2019 LAA/6/2019	UNION OF INDIA MP	M/S.SATYA SINDHU KASHYAP	102/2024
14	D-LAA/6/2019 LAA/6/2019	UNION OF INDIA MP	M/S.SATYA SINDHU KASHYAP	103/2024
15	D-CMAPL/840/2023 CMAPL/840/2023	RAMANI PRADHAN MP	A.A.MISHRA	107/2024
16	D-CMAPL/839/2023 CMAPL/839/2023	RAMANI PRADHAN MP	A.A.MISHRA	108/2024
17	D-CMAPL/11288/2024 CMAPL/ /	PURNENDU PANIGRAHI MP	DAYANANDA MOHAPATRA	109/2024
18	D-CMAPL/12600/2024 CMAPL/ /	ACHYUTANANDA DAS MP	ADV	110/2024
19	D-MATA/448/2023 MATA/448/2023	SOURAV NAYAK MP	BRAHMANANDA TRIPATHY	122/2024
20	D-MATA/12514/2024 MATA/ /	RAJALAXMI PANDA MP	AMULYA RATNA PANDA	123/2024
21	D-MATA/12528/2024 MATA/ /	KUMAR SEVENDU SEKHAR MP	AMULYA RATNA PANDA	124/2024
22	D-RPFAM/12470/2024 RPFAM/ /	SAMUDRA KUMAR SAHA MP	MANOJ KUMAR PATI	124/2024
23	D-RPFAM/12489/2024 RPFAM/ /	GANESWAR DAS MP	ASHOK KUMAR SAHOO	125/2024
24	D-MATA/12528/2024 MATA/ /	KUMAR SEVENDU SEKHAR MP	AMULYA RATNA PANDA	125/2024
25	D-MATA/12552/2024 MATA/ /	GYANASIS JENA MP	NIROD KUMAR SAHU	126/2024
26	D-RPFAM/12587/2024	JAGANNATH NAIK	ABHISHEK DASH	

27	RPFAM/ / D-MATA/439/2023 MATA/439/2023	MP MANESWAR NATH MP		126/2024
28	D-RPFAM/118/2019 RPFAM/118/2019	SUDHANSU PAL MP	M/S.SUMANTA KU.NAYAK	127/2024
29	D-MATA/12562/2024 MATA/ /	MITRAVANU DAS MP	SANJIB KUMAR BHANJADEO	127/2024
30	D-CONTC/12306/2024 CONTC/ /	NIRANJAN ROUT MP	SUDHANSU SEKHAR JENA	128/2024
31	D-SA/40/1999 SA/40/1999	RUSIMANI MP	M/S.S.MISRA	194/2024
32	D-CRLREV/433/2023 CRLREV/433/2023	KALIA PANIGRAHI MP	SOUBHAGYA KUMAR DASH	220/2024
33	D-CRLREV/363/2023 CRLREV/363/2023	ARADHI NAGESWAR RAO MP	SAUBHAGYA KUMAR SAMAL	245/2024
34	D-CRLREV/8389/2024 CRLREV/ /	KALIA KUNDA @ THESA KALIA MP	SOUBHAGYA KUMAR DASH	246/2024
35	D-CRLREV/8389/2024 CRLREV/ /	KALIA KUNDA @ THESA KALIA MP	SOUBHAGYA KUMAR DASH	247/2024
36	D-CRLREV/281/2022 CRLREV/281/2022	ASHOK KUMAR BARIK MP	DEBA RANJAN MOHAPATRA	248/2024
37	D-CRLREV/685/2023 CRLREV/685/2023	SUCHISMITA SAHOO MP	SAMBHRAM DAS	249/2024
38	D-FAO/12272/2024 FAO/ /	SECRETARY,HIGHER EDUCATION DEPTT. MP	TARUN PATNAIK,A.S.C	250/2024
39	D-FAO/12272/2024 FAO/ /	SECRETARY,HIGHER EDUCATION DEPTT. MP	TARUN PATNAIK,A.S.C	286/2024
40	D-FAO/12297/2024 FAO/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	287/2024
41	D-FAO/12297/2024 FAO/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	288/2024
42	D-FAO/12297/2024 FAO/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	289/2024
43	D-FAO/3233/2024 FAO/20/2024	MANAGER(LEGAL) CHOLAMANDALAM MP	SOBHARON INSURANCE CO.LTD., BBSR	290/2024
44	D-CMP/12309/2024 CMP/ /	BISWANATH KHATUA MP	SUDHANSU SEKHAR JENA	291/2024
45	D-BLAPL/10887/2023 BLAPL/10887/2023	BIPIN BEHERA @ CHINTAMANI SETHI MP	RAMESH CHANDRA BEHERA	291/2024
46	D-BLAPL/296/2024 BLAPL/501/2024	SAGAR PATRA MP	AMIT BISWAL	291/2024
47	D-FAO/12567/2024 FAO/ /	GOVERNING BODY OF MAHARSHI COLLEGE MP	EVIRONMENTAL LAW	292/2024
48	D-CMP/12380/2024 CMP/ /	PARSURAM SAHU MP	TUSAR KUMAR MISHRA	292/2024
49	D-FAO/12567/2024 FAO/ /	GOVERNING BODY OF MAHARSHI COLLEGE MP	EVIRONMENTAL LAW	292/2024
50	D-CMP/12380/2024 CMP/ /	PARSURAM SAHU MP	TUSAR KUMAR MISHRA	293/2024
51	D-BLAPL/8611/2023 BLAPL/8611/2023	RINKU MOHARANA MP	GYANA RANJAN DHAL	293/2024
52	D-BLAPL/1491/2024 BLAPL/450/2024	D.ISWAR REDDY MP	N.N. MOHAPATRA	293/2024
53	D-FAO/12594/2024 FAO/ /	K. BABITA PATRA MP	SUVEN KUMAR PANI	294/2024
54	D-CMP/4268/2024 CMP/84/2024	CHAKRADHARA PRADHAN MP		294/2024
55	D-FAO/9775/2024 FAO/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	BBSR SANTA KUMAR MAHALI	294/2024
56	D-CMP/4268/2024 CMP/84/2024	CHAKRADHARA PRADHAN MP		295/2024
57	D-BLAPL/8490/2024 BLAPL/ /	DURGA MADHAB EKKA MP	DEVASHIS PANDA	295/2024

58	D-FAO/8096/2024 FAO/ /	REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BRS MP	PRASANTA KUMAR MAHALI	296/2024
59	D-BLAPL/14211/2023 BLAPL/14211/2023	LALU NAG MP	SUBHASISH DAS	296/2024
60	D-CMP/12435/2024 CMP/ /	PRAVAKAR PARIDA MP	TANMAY MISHRA	296/2024
61	D-CMP/12439/2024 CMP/ /	SK.GOLAM MADANI MP	TANMAY MISHRA	297/2024
62	D-FAO/7388/2024 FAO/ /	MANAGER, NEW INDIA ASSURANCE CO.LTD., BRS MP	PRASANTA KUMAR MAHALI	297/2024
63	D-FAO/8098/2024 FAO/ /	REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BRS MP	PRASANTA KUMAR MAHALI	298/2024
64	D-CMP/12442/2024 CMP/ /	T.NARASINGH PATRA MP	SOUMYA DEV RAY	298/2024
65	D-CMP/9687/2024 CMP/ /	PRANAKRUSHNA BEHERA MP	KHIROD KUMAR SWAIN	299/2024
66	D-FAO/6314/2024 FAO/51/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BRS MP	PRASANTA KUMAR MAHALI	299/2024
67	D-CMP/12473/2024 CMP/ /	SITARAM SAHU MP	ASHOK DAS	300/2024
68	D-FAO/6309/2024 FAO/52/2024	D.M., NEW INDIA ASSURANCE CO.LTD., BRS MP	PRASANTA KUMAR MAHALI	300/2024
69	D-FAO/7381/2024 FAO/ /	MANAGER, NEW INDIA ASSURANCE CO.LTD., BRS MP	PRASANTA KUMAR MAHALI	301/2024
70	D-CMP/12501/2024 CMP/ /	CHHABITA MARTHA MP	PRONoy MOHANTY	301/2024
71	D-CMP/12507/2024 CMP/ /	CHHABITA MARTHA MP	PRONoy MOHANTY	302/2024
72	D-CMP/12512/2024 CMP/ /	CHHABITA MARTHA MP	PRONoy MOHANTY	303/2024
73	D-CMP/12519/2024 CMP/ /	CHHABITA MARTHA MP	PRONoy MOHANTY	304/2024
74	D-CMP/12533/2024 CMP/ /	CHHABITA MARTHA MP	PRONoy MOHANTY	305/2024
75	D-CMP/12553/2024 CMP/ /	SRIHARI SAMAL MP	AMIT PRASAD BOSE	306/2024
76	D-CMP/12555/2024 CMP/ /	AHALYA PANDA MP	RAJJEET ROY	307/2024
77	D-CMP/328/2020 CMP/328/2020	ANNAPURNA SATPATHY MP		308/2024
78	D-RSA/293/2013 RSA/293/2013	JOHARIMAL PUBLIC CHA MP	M/S.S.P.MISRA	349/2024
79	D-RSA/12394/2024 RSA/ /	DHANESWAR GOUD MP	ANUP KUMAR SAHOO	350/2024
80	D-ABLAPL/8198/2021 ABLAPL/8198/2021	MANTU PATRA MP		513/2024
81	D-ABLAPL/14320/2023 ABLAPL/14320/2023	PRAMOD KUMAR BEHERA MP		514/2024
82	D-ABLAPL/3903/2024 ABLAPL/1532/2024	PRAFULLA NAYAK MP		515/2024
83	D-ABLAPL/16326/2022 ABLAPL/16326/2022	RATNAKAR JAYASINGH MP	AKSHAYA KUMAR SAHOO	516/2024
84	D-ABLAPL/12866/2020 ABLAPL/12866/2020	BHARAT @ PANCHANAN MALLIK MP		517/2024
85	D-ABLAPL/4866/2024 ABLAPL/1786/2024	LINGARAJ BISWAL MP		518/2024
86	D-ABLAPL/10800/2019 ABLAPL/10800/2019	PADMABATI MUNDRI @ PADMABATI MUNDA @PUTUL MP		519/2024
87	D-ABLAPL/15267/2023 ABLAPL/15267/2023	CHHUTU SENDRIA @ CHHOTU SENDRIA MP		520/2024
88	D-ABLAPL/1418/2022 ABLAPL/1418/2022	PRAMILA TRIPATHY MP		521/2024
89	D-ABLAPL/760/2024	ALOK SHARMA		

	ABLAPL/547/2024	MP		522/2024
90	D-ABLAPL/764/2024	SUBRAT SHARMA		
	ABLAPL/449/2024	MP		523/2024
91	D-ABLAPL/2060/2021	SATYANARAYAN MALLIK	N.K.LENKA	
	ABLAPL/2060/2021	MP		524/2024
92	D-MACA/7278/2024	BISWANATH ACHARYA	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		568/2024
93	D-MACA/7281/2024	SADHUCHARAN PATTANAYAK	JEEVANJYOTI MOHANTY	
	MACA/ /	MP		569/2024
94	D-MACA/10888/2024	D.M, CLAIMS THE ORIENTAL INSURANCE CO. LTD.	COYAN BEHARI DAS	
	MACA/ /	MP		570/2024
95	D-MACA/9642/2024	BHUMISUTA NAIK	DEBASISH PATNAIK	
	MACA/ /	MP		571/2024
96	D-MACA/236/2022	THE DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.		
	MACA/236/2022	MP		572/2024
97	D-MACA/12424/2024	PABITRA MIRDHA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		573/2024
98	D-MACA/12434/2024	ANITA DEVI	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		574/2024
99	D-MACA/10754/2024	M/S. CHOLAMANDALAM MS G.I.CO. LTD.	SOMNATH ROY	
	MACA/ /	MP		575/2024
100	D-MACA/8264/2024	ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY	
	MACA/ /	MP		576/2024
101	D-MACA/12500/2024	TILOTAMA BEHERA	PABITRA KUMAR NAYAK	
	MACA/ /	MP		577/2024
102	D-MACA/12500/2024	TILOTAMA BEHERA	PABITRA KUMAR NAYAK	
	MACA/ /	MP		578/2024
103	D-MACA/12537/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		579/2024
104	D-MACA/12599/2024	D.M., ORIENTAL INSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		580/2024
105	D-MACA/12602/2024	LEGAL MANAGER, M/S. SRIRAM GH.I.CO.	ADAM ALI KHAN	
	MACA/ /	MP		581/2024
106	D-CRLA/7041/2024	RAJENDRA KUMAR DAS	DIPTISH PRASAD PATTANAIAK	
	CRLA/210/2024	MP		625/2024
107	D-CRLA/8297/2024	SONU MAHAKUD	CHINAMYA KUMAR SAHU	
	CRLA/ /	MP		626/2024
108	D-CRLA/8297/2024	SONU MAHAKUD	CHINAMYA KUMAR SAHU	
	CRLA/ /	MP		627/2024
109	D-CRLA/8297/2024	SONU MAHAKUD	CHINAMYA KUMAR SAHU	
	CRLA/ /	MP		628/2024
110	D-CRLA/8339/2024	SAMEER KUMAR PATNAIK	JYOTI RANJAN DEO	
	CRLA/ /	MP		629/2024
111	D-CRLA/8339/2024	SAMEER KUMAR PATNAIK	JYOTI RANJAN DEO	
	CRLA/ /	MP		630/2024
112	D-CRLA/452/2022	BANKA BEHERA	PARTHA SARATHI DAS	
	CRLA/452/2022	MP		631/2024
113	D-CRLA/8373/2024	SUBASH CHANDRA GOUDA	GOPAL KRISHNA NAYAK	
	CRLA/ /	MP		632/2024
114	D-CRLA/8373/2024	SUBASH CHANDRA GOUDA	GOPAL KRISHNA NAYAK	
	CRLA/ /	MP		633/2024
115	D-CRLA/8396/2024	SANJIB XESS @ BHAKULU @ SANJEB XESS	SHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		634/2024
116	D-CRLA/8396/2024	SANJIB XESS @ BHAKULU @ SANJEB XESS	SHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		635/2024
117	D-CRLA/8396/2024	SANJIB XESS @ BHAKULU @ SANJEB XESS	SHIRENDRA KUMAR MOHAPATRA	
	CRLA/ /	MP		636/2024
118	D-CRLA/8418/2024	JNANENDRA SWAIN	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		637/2024
119	D-CRLA/8418/2024	JNANENDRA SWAIN	BHABANI SHANKAR DASPARIDA	
	CRLA/ /	MP		638/2024
120	D-CRLA/1178/2023	BISWANATH BUDDHIA	TIRTH KUMAR SAHU	
	CRLA/1178/2023	MP		639/2024

121	D-CRLA/105/2021 CRLA/105/2021	DEEPLANUS GUDIA @ DIPU MP	SOUMYA RANJAN DAS	640/2024
122	D-CRLA/604/2021 CRLA/604/2021	MALAICHAMY C. MP	PRASANTA KUMAR NANDA, M/S.SHYAM MANOHAR, AMRITA MISHRA	641/2024
123	D-CRLA/605/2021 CRLA/605/2021	D.SELVAM MP	PRASANTA KUMAR NANDA, MR.SHYAM MANOHAR	642/2024
124	D-CRLA/8001/2024 CRLA/220/2024	ASIT KUMAR BARIK @ SILU MP	BISWAJIT RANJAN TRIPATHY	643/2024
125	D-CRLA/8001/2024 CRLA/220/2024	ASIT KUMAR BARIK @ SILU MP	BISWAJIT RANJAN TRIPATHY	644/2024
126	D-CRLMC/8315/2024 CRLMC/ /	RABINDRA KUMAR TARAI MP	SURYA NARAYAN BISWAL	667/2024
127	D-CRLMC/8372/2024 CRLMC/ /	KEDARNATH BEHERA MP	DEBI PRASAD DAS	668/2024
128	D-CRLMC/8382/2024 CRLMC/ /	M/S., SERAJUDDIN AND HAVING ITS OFFICE MP	SARADA PRASANNA SARANGI	669/2024
129	D-CRLMC/8405/2024 CRLMC/ /	KALINGA INSTITUTE OF MINING ENGR., MP	AND PRASAD BOSE TRUST	670/2024
130	D-CRLMC/8408/2024 CRLMC/ /	KALINGA INSTITUTE OF MINING ENGINEERING MP	AND TECHNOLOGY TRUST, ANGUL	671/2024
131	D-CRLMC/4405/2024 CRLMC/ /	BHAGABAT MURMU MP	ANUP UDAYA SENAPATI	672/2024
132	D-CRLMC/8414/2024 CRLMC/ /	SHYAM SUNDAR PANDA MP	BHABANI SHANKAR DASPARIDA	673/2024
133	D-CRLMC/8428/2024 CRLMC/ /	DHIRENDRA KUMAR SAHU MP	HRUSIKESH PRADHAN	674/2024
134	D-CRLMC/8430/2024 CRLMC/ /	PRATAP CHANDRA JENA MP	ASHOK KUMAR SARANGI	675/2024
135	D-CRLMC/8435/2024 CRLMC/ /	TUSAR KANTA MEHER MP	SATYABRATA PANDA	676/2024
136	D-CRLMC/8476/2024 CRLMC/ /	CHAITANYA SAHU MP	SHYAM SUNDAR CHHUALS	677/2024
137	D-CRLMC/8497/2024 CRLMC/ /	NARESH KUMAR SENAPATI MP	BYOMAKESH TRIPATHY	678/2024
138	D-CRLMC/8498/2024 CRLMC/ /	SABI PARIDA MP	SARAT KUMAR JENA	679/2024
139	D-CRLMC/8500/2024 CRLMC/ /	JITENDRA PRASAD SINGH MP	AMITABH MISHRA	680/2024
140	D-WA/12296/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1201/2024
141	D-WA/12296/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1202/2024
142	D-WA/12296/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1203/2024
143	D-WA/12312/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1204/2024
144	D-WA/12312/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1205/2024
145	D-WA/12312/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1206/2024
146	D-WA/12319/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1207/2024
147	D-WA/12319/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1208/2024
148	D-WA/12319/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1209/2024
149	D-WA/12331/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1210/2024
150	D-WA/12331/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1211/2024
151	D-WA/12331/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	1212/2024
152	D-WA/12341/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	

	WA/ /	MP		1213/2024
153	D-WA/12341/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		1214/2024
154	D-WA/12341/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		1215/2024
155	D-WA/12343/2024	STATE OF ODISHA	KARUNAKAR DAS,A.S.C	
	WA/ /	MP		1216/2024
156	D-WA/12343/2024	STATE OF ODISHA	KARUNAKAR DAS,A.S.C	
	WA/ /	MP		1217/2024
157	D-WA/12343/2024	STATE OF ODISHA	KARUNAKAR DAS,A.S.C	
	WA/ /	MP		1218/2024
158	D-WA/12350/2024	STATE OF ODISHA	SANGRAM JENA,A.S.C	
	WA/ /	MP		1219/2024
159	D-WA/12350/2024	STATE OF ODISHA	SANGRAM JENA,A.S.C	
	WA/ /	MP		1220/2024
160	D-WA/12349/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	
	WA/ /	MP		1221/2024
161	D-WA/12349/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	
	WA/ /	MP		1222/2024
162	D-WA/12349/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	
	WA/ /	MP		1223/2024
163	D-WA/12363/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	
	WA/ /	MP		1224/2024
164	D-WA/12363/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	
	WA/ /	MP		1225/2024
165	D-WA/12363/2024	STATE OF ODISHA	KARUNAKAR DAS, A.S.C.	
	WA/ /	MP		1226/2024
166	D-WA/12402/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1227/2024
167	D-WA/12402/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1228/2024
168	D-WA/12402/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		1229/2024
169	D-WA/12423/2024	STATE OF ODISHA	MALAYA KETAN BALABANTROY, A.G.A.	
	WA/ /	MP		1230/2024
170	D-WA/12423/2024	STATE OF ODISHA	MALAYA KETAN BALABANTROY, A.G.A.	
	WA/ /	MP		1231/2024
171	D-WA/12431/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1232/2024
172	D-WA/12431/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1233/2024
173	D-WA/12431/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1234/2024
174	D-WA/1413/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		1235/2024
175	D-WA/1414/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		1236/2024
176	D-WA/1420/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		1237/2024
177	D-WA/1421/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		1238/2024
178	D-WA/1422/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		1239/2024
179	D-WA/1423/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		1240/2024
180	D-WA/1424/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		1241/2024
181	D-WA/1425/2024	UCO BANK, BALASORE	SUNIL KUMAR SWAIN	
	WA/ /	MP		1242/2024
182	D-WA/2727/2024	UCO BANK, BBSR.	SUNIL KUMAR SWAIN	
	WA/ /	MP		1243/2024
183	D-WA/12445/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		1244/2024

184	D-WA/12445/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1245/2024
185	D-WA/12445/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1246/2024
186	D-WA/12494/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1247/2024
187	D-WA/12494/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1248/2024
188	D-WA/12494/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1249/2024
189	D-WA/12495/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1250/2024
190	D-WA/12495/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1251/2024
191	D-WA/12527/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1252/2024
192	D-WA/12527/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1253/2024
193	D-WA/12527/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	1254/2024
194	D-WA/12556/2024 WA/ /	GIRIDHARI PATTNAYAK MP	BIKRAM KESHARI MOHANTY	1255/2024
195	D-WA/12568/2024 WA/ /	REKHARANI MOHAPATRA MP	JAGAJIBAN PRADHAN	1256/2024
196	D-WA/12568/2024 WA/ /	REKHARANI MOHAPATRA MP	JAGAJIBAN PRADHAN	1257/2024
197	D-WA/12605/2024 WA/ /	PITABAS NAYAK MP	SAROJ KUMAR PADHY	1258/2024
198	D-WP(C)/12042/2024 WP(C)/6444/2024	M/S ABCI INFRASTRUCTURES PVT. LTD., MP	ROBIN BAS	4086/2024
199	D-WP(C)/12042/2024 WP(C)/6444/2024	M/S ABCI INFRASTRUCTURES PVT. LTD., MP	ROBIN BAS	4087/2024
200	D-WP(C)/12239/2024 WP(C)/6616/2024	ANJALI NATH MP	BISWAJIT MOHAPATRA	4088/2024
201	D-WP(C)/12268/2024 WP(C)/6613/2024	SANATAN BISWAL MP	BISWAJIT MOHAPATRA	4089/2024
202	D-WP(C)/9634/2024 WP(C)/5256/2024	NARMADA NAIK MP	RAJENDRA KUMAR PRADHAN	4090/2024
203	D-WP(C)/12301/2024 WP(C)/ /	ASUTOSH NANDA MP	AGASTI KANUNGO	4091/2024
204	D-WP(C)/12305/2024 WP(C)/ /	TRIPURARI PRADHAN MP	PRASANTA KUMAR MOHANTY (2)	4092/2024
205	D-WP(C)/12310/2024 WP(C)/ /	AKSHAYA DAS MP	PRASANTA KUMAR SATAPATHY	4093/2024
206	D-WP(C)/3715/2009 WP(C)/3715/2009	KRUSHNA CH ROUT MP		4094/2024
207	D-WP(C)/4075/2016 WP(C)/4075/2016	SANKASHAN NAIK MP	M/S.TRILOCHAN BARIK	4095/2024
208	D-WP(C)/4079/2016 WP(C)/4079/2016	SUBASINI DEHURY MP	M/S.TRILOCHAN BARIK	4096/2024
209	D-WP(C)/12321/2024 WP(C)/ /	M/S. KANAK ALANKAR MP	KAJAL SAHOO	4097/2024
210	D-WP(C)/12332/2024 WP(C)/6730/2024	TAHERA BIBI MP	SHANTI PRAKASH MOHANTY	4098/2024
211	D-WP(C)/9615/2024 WP(C)/5124/2024	DEWADUTTA DHAL MP	JYOTI RANJAN DEO	4099/2024
212	D-WP(C)/9615/2024 WP(C)/5124/2024	DEWADUTTA DHAL MP	PAMI RATH	4100/2024
213	D-WP(C)/38769/2023 WP(C)/38769/2023	DILLIP KUMAR BARIK MP	BIJAY PANDA	4101/2024
214	D-WP(C)/4009/2024 WP(C)/2600/2024	SABITRI SAHOO MP	GOKULANANDA PADHI	4102/2024
215	D-WP(C)/12338/2024	BISWAJIT BAGHA	PRONoy MOHANTY	

	WP(C)/ /	MP		4103/2024
216	D-WP(C)/10105/2024 WP(C)/6714/2024	TWISHA EDUCATIONAL PVT. LTD., SAMBALPUR MP	LAXMIDHAR PANGARI	4104/2024
217	D-WP(C)/41535/2023 WP(C)/41535/2023	MIHIR RANJAN DASH MP	GYANARANJAN SETHI	4105/2024
218	D-WP(C)/12348/2024 WP(C)/6644/2024	DR.DEBENDRA NARAYAN PATRI MP	DR.BINOD KUMAR MISHRA	4106/2024
219	D-WP(C)/12353/2024 WP(C)/6633/2024	LAXMIDHAR BIHARI MP	SAILABALA JENA	4107/2024
220	D-WP(C)/12352/2024 WP(C)/ /	SUNANDA PRADHAN MP	SATYABRATA MOHANTY	4108/2024
221	D-WP(C)/7232/2024 WP(C)/3879/2024	KISHORE CHANDRA MOHANTY MP		4109/2024
222	D-WP(C)/2370/2024 WP(C)/906/2024	VIP POWER PROJECTS PVT. LTD., NEW DELHI MP	ANMIDAS ACHARY	4110/2024
223	D-WP(C)/2580/2024 WP(C)/1607/2024	ANNAPURNA DAS MP	TUSAR KUMAR MISHRA	4111/2024
224	D-WP(C)/35322/2023 WP(C)/35322/2023	SUMANTA SAHU MP	SHAKTI DATTA TRIPATHY	4112/2024
225	D-WP(C)/12366/2024 WP(C)/ /	M/S. KONARK ELECTRONIX, SUNDERGARH MP	SUVENDU KUMAR RAY	4113/2024
226	D-WP(C)/12370/2024 WP(C)/ /	MD. MOOSA WARSI MP	SAIBRATA RATH	4114/2024
227	D-WP(C)/10852/2013 WP(C)/10852/2013	PRAVAT R.MOHANTY MP	M/S.PRAFULLA KU.RATH	4115/2024
228	D-WP(C)/6997/2024 WP(C)/4718/2024	HARA MOHAN JENA MP		4116/2024
229	D-WP(C)/12382/2024 WP(C)/ /	M/S DIMOND AGRO VET, MAYURBHANJ MP	BHABANI SANKAR TRIPATHY (1)	4117/2024
230	D-WP(C)/4620/2013 WP(C)/4620/2013	BHAGYA ROUT and ANR. MP	M/S.GOPAL KRISHNA NAYAK	4118/2024
231	D-WP(C)/12386/2024 WP(C)/6666/2024	NAKA NUKAL RAJU MP	RESHMA BEHERA	4119/2024
232	D-WP(C)/8874/2024 WP(C)/5325/2024	DURYODHAN BEHERA MP		4120/2024
233	D-WP(C)/12401/2024 WP(C)/6659/2024	DURGA MADHAB BALIARSINGH MP	CHINMAYA KUMAR NAYAK	4121/2024
234	D-WP(C)/12404/2024 WP(C)/ /	ASHOK KUMAR BISWAL MP	DOLAGOBINDA MOHAPATRA	4122/2024
235	D-WP(C)/12411/2024 WP(C)/6654/2024	BASANT KUMAR SETHI MP	SANTOSH KUMAR SAMANTARAY	4123/2024
236	D-WP(C)/23353/2023 WP(C)/23353/2023	SOURAVA ROUT MP	SUBRAT MISRA	4124/2024
237	D-WP(C)/12417/2024 WP(C)/ /	SANDIP KUMAR MISHRA MP	NIHAL RATH	4125/2024
238	D-WP(C)/12419/2024 WP(C)/ /	BIKRAMJIT SAHOO MP	DEEPAK KUMAR PANI	4126/2024
239	D-WP(C)/12418/2024 WP(C)/ /	LAKHESWAR SATPATHY MP	ASHIS RANJAN MOHANTY	4127/2024
240	D-WP(C)/12432/2024 WP(C)/ /	UMAKANTA ROUT MP	MONIKA SAMAL	4128/2024
241	D-WP(C)/10934/2024 WP(C)/5787/2024	SURESH CHANDRA BEHERA MP	SOUMYAKANTA MOHAPATRA	4129/2024
242	D-WP(C)/8103/2024 WP(C)/5879/2024	RANJAN KUMAR MAHAPATRA MP	MANAS KUMAR SWAIN	4130/2024
243	D-WP(C)/12437/2024 WP(C)/6688/2024	NATIONAL LAW UNIVERSITY, ODISHA, CUTTACK MP	SATYAK KUMAR ACHARYA	4131/2024
244	D-WP(C)/32817/2011 WP(C)/32817/2011	BHARATI INFRATEL LTD MP	M/S.SANTANU KU.SARANGI	4132/2024
245	D-WP(C)/12443/2024 WP(C)/6690/2024	NATIONAL LAW UNIVERSITY, ODISHA, CUTTACK MP	SATYAK KUMAR ACHARYA	4133/2024
246	D-WP(C)/32817/2011 WP(C)/32817/2011	BHARATI INFRATEL LTD MP	M/S.SANTANU KU.SARANGI	4134/2024

247	D-WP(C)/17278/2019 WP(C)/17278/2019	PRAVAT RANJAN MALLICK @ PRABHAT RASUBINASHNUECK MP		4135/2024
248	D-WP(C)/17276/2019 WP(C)/17276/2019	PRAVAT RANJAN MALLICK @ PRABHAT RASUBINASHNUECK MP		4136/2024
249	D-WP(C)/12446/2024 WP(C)/ /	M/S.NEELAM RUBBERS, BALASORE MP	DEBASISH HAZRA	4137/2024
250	D-WP(C)/2550/2024 WP(C)/1049/2024	ALOK KUMAR ROUSTRAY MP	BHABANI SANKAR TRIPATHY (1)	4138/2024
251	D-WP(C)/908/2024 WP(C)/562/2024	SUMEET PANIGRAHY MP		4139/2024
252	D-WP(C)/957/2024 WP(C)/615/2024	SUMEET PANIGRAHY MP		4140/2024
253	D-WP(C)/12461/2024 WP(C)/ /	KAMALAKANTA MALLICK MP	NIRANJAN BISWAL	4141/2024
254	D-WP(C)/10881/2022 WP(C)/10881/2022	PRASANNA KUMAR BEHERA MP	SURYA NARAYAN PATNAIK	4142/2024
255	D-WP(C)/6318/2018 WP(C)/6318/2018	GOPAL KRISHNA PATNAIK MP	M/S.SURYA NARAYAN PATNAIK	4143/2024
256	D-WP(C)/3806/2024 WP(C)/1728/2024	M/S. ENZEN GLOBAL SOLUTIONS PVT. LTD. MP	RESUR SAROJ KUMAR KANUNGO	4144/2024
257	D-WP(C)/9870/2024 WP(C)/5498/2024	MADHUSMITA MISHRA MP	ADWITIYA SATPATHY	4145/2024
258	D-WP(C)/30946/2011 WP(C)/30946/2011	SANIVARAMPETA MOSQUE MP	A.A.MISHRA	4146/2024
259	D-WP(C)/20172/2023 WP(C)/20172/2023	ALOK MOHANTY MP	SAROJ KUMAR PADHY	4147/2024
260	D-WP(C)/27120/2023 WP(C)/27120/2023	STATE BANK OF INDIA, KEONJHAR BRANCH MP	AKHYAYA KUMAR MISRA	4148/2024
261	D-WP(C)/12498/2024 WP(C)/ /	LILABATI BEHERA MP	AJIT KUMAR TRIPATHY	4149/2024
262	D-WP(C)/12496/2024 WP(C)/ /	PRASANTA KUMAR SANDHA MP	SAROJ KUMAR PADHY	4150/2024
263	D-WP(C)/12503/2024 WP(C)/ /	SADHU PRASAD MALLIK MP	BISHAL BAIVAB	4151/2024
264	D-WP(C)/12508/2024 WP(C)/ /	DR. JANKI JHA MP	SAROJ KUMAR PADHY	4152/2024
265	D-WP(C)/12517/2024 WP(C)/ /	ABDUL JABBAR KHAN MP	ALOK KUMAR PANDA	4153/2024
266	D-WP(C)/12518/2024 WP(C)/6725/2024	M/S. MAA TARINI BHARASA STONE CRUSHERS MP	BERGKNOR GURU MOHAPATRA	4154/2024
267	D-WP(C)/12531/2024 WP(C)/ /	RAJDEEP JENA MP	AMIT KUMAR DAS	4155/2024
268	D-WP(C)/5984/2024 WP(C)/3066/2024	NITYANANDA SAHOO MP	PRADEEP KUMAR SAHOO, PRAFULLA KU. RATH	4156/2024
269	D-WP(C)/12542/2024 WP(C)/ /	KUMUDINI PATI MP	SURYAKANTA DWIBEDI	4157/2024
270	D-WP(C)/12287/2015 WP(C)/12287/2015	GANESWAR DASH MP		4158/2024
271	D-WP(C)/12545/2024 WP(C)/ /	JHUNU DAS MP	SANTOSH KUMAR MAHANTY	4159/2024
272	D-WP(C)/12549/2024 WP(C)/ /	M/S. GOURAV CONSTRUCTION, SUNDAR MP	ROY DEEPT ROY	4160/2024
273	D-WP(C)/12551/2024 WP(C)/ /	SUBASH CHANDRA MAHANTA MP	LAXMIKANTA MOHANTY	4161/2024
274	D-WP(C)/12547/2024 WP(C)/ /	JYOTIRMAYEE MAHARANA MP	DEBASHISH KUMAR PANDA	4162/2024
275	D-WP(C)/12550/2024 WP(C)/ /	MINAKSHI BARIK MP	BIPLABA P.B. BAHALI	4163/2024
276	D-WP(C)/12557/2024 WP(C)/ /	SMT. SANTOSINI DAS MP	SANTOSH KUMAR MAHANTY	4164/2024
277	D-WP(C)/12554/2024 WP(C)/ /	SAROJ KUMAR MISHRA MP	LAXMIKANTA MOHANTY	4165/2024
278	D-WP(C)/12563/2024	KUMARI DAS	SANTOSH KUMAR MAHANTY	

279	WP(C)/ / D-WP(C)/12569/2024	MP SWAPNAJIT MOHANTY	KANANBALA ROY CHOUDHURY	4166/2024
280	WP(C)/ / D-WP(C)/12573/2024	MP BHAGYA DAS	SANTOSH KUMAR MAHANTY	4167/2024
281	WP(C)/ / D-WP(C)/12580/2024	MP RAMA DAS	SANTOSH KUMAR MAHANTY	4168/2024
282	WP(C)/ / D-WP(C)/39262/2023	MP UPENDRA KUMAR SWAIN		4169/2024
	WP(C)/39262/2023	MP		4170/2024